

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI
with 37 other DAs

O.A. No. 673 /1999 / Date of Decision: 7 - 5 - 1998

Smti. Veena Anand & Ors. .. APPLICANTS

(By Advocate Shri K.N.R.Pillai, S.K.Sinha and Ms.Raman Oberoi

versus

Union of India & Ors. .. RESPONDENTS

(By Advocate Shri Vijay Pandita

CORAM:

THE HON BLE SHRI T.N. Bhattacharya, Member (J)

THE HON BLE SHRI S.P. BISWAS, MEMBER (A)

1. TO BE REFERRED TO THE REPORTER OR NOT? YES

2. WHETHER IT NEEDS TO BE CIRCULATED TO OTHER BENCHES OF THE TRIBUNAL?


(S.P. Biswas)
Member (A)

Cases referred:

1. Sangeeta Narang & Ors. Vs. Delhi Adminn. AIR 1988(1) CAT 556
2. NCT of Delhi & Anr. Vs. V.S.Chauhan & Ors.
3. Roshan Lal Tandon Vs. UOI 1968(1) SCR 185
4. UOI V. Arun Kumar Roy 1986(1) SCR 136
5. Central Inland Water Transport Corpn V. B.N.Ganguly 1966(3) SCC 156
6. Dr.A.K.Jain & Ors. Vs. UOI JT 1987(4) SC 445
7. State of Haryana V. Piar Singh JT 1992(5) SC 179
8. Karnataka State Stop-gap Lecturer's Assn. Vs. State of Karnataka
9. Ratten Lal V.State of Haryana 1985(4) SCC 43
10. State of Gujarat & Anr. V.P.J.Kampabhat 1982(3) SCC 226
11. State of Haryana Vs. Surinder Kumar 1997(3) SCC 633
12. Ashwani Kumar Vs. State of Bihar 1997(2) SCC 1
13. Shankarsan Dash V. UOI 1991(3) SCC 47
14. H.F. Vs. S.K.Verma JT 1996(2) SC 455
15. J.K.FSC V.Dr.N.Mohan & Ors. 1984(1) SLJ 218
16. Govt.of AP & Anr. V. A.V.Venugopal Rao 1995(1) SLR 44
17. C.K. Antony V. B.Muraleedharan & Ors. 1998(6) SCC 630
18. UOI Vs. T.R.Parashramgi Bomba 1991(3) SCC 11
19. Folu Ram & Ors. Vs. State of Haryana CWP No.18835
20. Daily Rated CL V. UOI & Ors. 1988(1) SCC 122

8

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA-673/99	OA-702/99	OA-716/99	OA-750/99
MA-641/99	MA-674/99	MA-688/99	MA-719/99
OA-674/99	OA-703/99	OA-717/99	OA-751/99
MA-642/99	MA-676/99	MA-689/99	MA-720/99
OA-678/99	OA-704/99	OA-720/99	
MA-644/99	MA-677/99	MA-690/99	
OA-679/99	OA-705/99	OA-721/99	
MA-645/99	MA-678/99	MA-691/99	
OA-680/99	OA-706/99	OA-722/99	
MA-646/99	MA-679/99	MA-692/99	
OA-683/99	OA-707/99	OA-723/99	
MA-649/99	MA-680/99	MA-693/99	
OA-693/99	OA-708/99	OA-724/99	
MA-658/99	MA-681/99	MA-694/99	
OA-695/99	OA-709/99	OA-725/99	
MA-657/99	MA-682/99	MA-695/99	
OA-696/99	OA-710/99	OA-726/99	
MA-669/99	MA-683/99	MA-696/99	
OA-697/99	OA-711/99	OA-727/99	
MA-670/99	MA-684/99	MA-697/99	
OA-698/99	OA-714/99	OA-748/99	
MA-671/99	MA-686/99	MA-718/99	
OA-699/99	OA-715/99	OA-749/99	
MA-672/99	MA-687/99		

New Delhi this the _____ day of May, 1999.

Hon'ble Shri T.N. Bhat, Member(J)
Hon'ble Shri S.P. Biswas, Member(A)

OA-673/99
MA 641/99

1. Smt. Veena Anand
w/o Sh. S.P.Anand
R/O 258, Bharat Nagar, Delhi - 52.
2. Sh. Shankar Nath Tiwari
s/o Sh. B.N.Tiwari
R/O C-3/150, Yamuna Vihar, Delhi - 53.
3. Sh. Dinesh Kumar Samelty
S/O Sh. P.D.Samely
R/O Lancers Road, Timarpur,
Delhi - 54.

(9)

4. Kum. Alka Sachdeva
D/O Sh. K.C.Sachdeva
R/O A-1/41A, Kesavpura, Delhi - 53.
5. Smt. Madhu Sharma
W/O Sh. A.K.Sharma
R/O Lancers Road, Timarpur,
Delhi - 54.
6. Kum. Indira Rani
D/O Sh. O.P.Sharma
R/O 30/9A, Hari Om Gali-I, Babarpur
Shahdara, Delhi - 32.
7. Sh. Vinay Parashar
S/O Sh.T.N.Parashar
R/O 4682, Katra Ballimaran, Delhi - 6.
8. Kum. Alka Rani
D/O V.P.Singh
R/O 1/2376, Ram Nagar,
Mandauli Road,
Shahdara, Delhi.
9. Smt. Alka Jain
W/O Sh. Anil Jain
R/O 83-D, Ayodhya Enclave,
Sector-13, Rohini, Delhi.
10. Sh. Ravindra Kumar Pandey
S/O Sh. C.D.Pandey
R/O H-269, DESU Colony,
Tripolia, Delhi - 82.
11. Sh. Mohd. Zubair
S/O Sh. Majruddin
R/O A-134, Anand Nagar,
Inder Lok, New Delhi - 35.
12. Sh. Devender Chauhan
S/O Sh. B.S.Chauhan
R/O C-11, Acharya Niketan,
Mayur Vihar Ph.I
Delhi - 92.

(By Advocate:- Sh. K.N.R.Pillai)

-----Applicants.

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education, Delhi,
5, Shambhav Marg,
Delhi - 110 054.

(By Advocate:- Sh. Vijay Pandita)

-----Respondent.

OA 674/99
MA 642/99

1. Mrs. Meenu Gaba
W/O Sh. Parveen Kr. Gaba
R/O C-2/183, Janakpuri,
New Delhi - 110 058.
2. Sh. Rakesh Bawa
S/O Sh. Prem Bawa
R/O D-81, Yadav Nagar,
Delhi - 110 042.
3. Sh. Satyander Rana
S/O Sh. Sumender Singh
R/O H.No.160, Village & P.O. Cherva,
Delhi - 110 018.
4. Sonia Chhabra
W/O S. Gurcharan Singh,
R/O Z-27, Vishnu Garden Extn.
New Delhi - 110 018
5. Poonam Bansal
D/O Sh. S.K. Bansal
R/O J-153, IIInd Floor,
Vikas Puri,
New Delhi - 110 018.
6. Rita Badhan
D/O Sh. Behari Lal
R/O 1023, Gali No.9,
Govindpuri, Kalkaji,
New Delhi - 110 019.
7. Sushil Yadav
S/O Sh. B.K. Yadav
R/O C-5, Mourice Nagar,
Delhi - 110 007.
8. Anju Bala
W/O Sh. Madan Khurana
R/O WZ-1847, Rani Bagh,
Delhi - 34.
9. Shobha Rani Gupta
W/O Sh. Prabhat Goel
R/O E-III/2, Ganga Trivani Apatt.
Sector-9, Rohini
Delhi - 110 085.
10. Sandeep
S/O Sh. T.S. Panwar
R/O 161-A, Gautam Nagar, Guzzar Dairy,
New Delhi - 110 049.
11. Neelam Kumari
D/O Sh. D.P. Sharma
R/O 120, Hari Nagar, Ashram,
New Delhi - 110 014.

12. Mrs. Sudha Tyagi,
S/O Sh. S.K.Tyagi,
R/O 1020-A/7, Mehrauli,
New Delhi - 30.

----Applicants.

(By Advocate:- Sh. K.N.R.Pillai)

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education, Delhi,
5, Shamnath Marg,
Delhi - 110 054.

(By Advocate:- Sh. Vijay Pandita)

-----Respondent

OA 678/99
MA 644/99

1. Ms. Shivani Kapur,
D/O Mr. R.K.Kapoor,
R/O A2B/175 B, M.I.G. Flats,
Paschim Vihar, Delhi.
2. Surender Kumar,
S/O Sh. Raj Sunder,
R/O Village Rewla,
Khanpur, New Delhi - 43.
3. Manisha,
D/O Sh. Sudershan Kumar,
R/O M.I.G., D.D.A. Flats No.16,
R.P.S. Mansarovar Park,
Shahdara, Delhi - 32.
4. Rekha Sharma
D/O Sh. Ram Sharma
R/O H.No. 109, Gali Mazid,
Tehbar Khan, Bansa, Delhi - 6.
5. Sunita,
D/O Sh. Jagdish Ram Solanki,
R/O H.No.213, Dichoan Kalan
New Delhi - 43.
6. Pankaj K.S.Gaur,
S/O Mr. R.K.S.Gaur,
R/O A-23 Vishwash Park, Uttam Nagar,
Delhi.
7. Sandeep Asri,
S/O Mr. J.R.Asri,
R/O D-44, Sector No.4,
Krishna Park,
Tilak Nagar, New Delhi - 18.
8. Hamir Singh Dagar,
S/O Sh. R.S.Dagar,
R/O H.No. 174, Village & Post Office
Maidan Garhi, New Delhi - 68.

12

9. Raj Pal
S/O Sh. S.R.Yadav,
R/O RZ-23E/7C, Indra Park,
(Palam), New Delhi - 45.
10. Lalit Kumar
S/O Sh. N.C.Sagar,
R/O B-1/648, Dr.Ambedkar Nagar,
Sector-IV, 62, Delhi.
11. Shruti Kant,
S/O Sh.P.S.Pandey,
R/O RZ-J-134, Old Roshan Pura,
(Enclave), Najifgarh, New Delhi - 45.
12. Snehlata
D/O Sh. P.L.Sharma
R/O C-434, Jeevan Park,
Phankha Road, Uttam Nagar,
New Delhi - 59.
13. Nisha Rani
D/O Sh. M.S.Pundir,
R/O Block, No.8, Quarter No.4,
Type-III, CRPF.
14. Pawan Kumar
S/O Sh. O.P.Sharma
R/O RZ-304, Dharmpur Nagar,
New Delhi - 43.
15. Shariq Javed
S/O Mr. Syed Mohd. Arif,
R/O 332/C, Sector No.6,
Batta House, Jamia Nagar, New Delhi - 25.
16. Anju Rathor
D/O Sh. Damber Singh,
R/O B-189, Brij Vihar,
P.O, Chander nagar,
Ghaziabad, U.P. - 201 011.
17. Sunita Rani
D/O Sh. Prithvi Singh,
R/O 57, House Gali No.3,
Than Singh Nagar, Anand Parbat,
New Delhi.
18. Nirmala,
W/O Sh. Surendra Ahlawat,
R/O H.No.3, Bindu Pur,
Uttam Nagar, New Delhi - 59.
19. Divya Bedi,
W/O Sh. Hitesh Bedi,
R/O S-1/144, Old Mahavir Nagar,
Tilak Nagar, New Delhi - 18.
20. Sonia Trehan,
D/O Sh. Harish Chander,
R/O BA/72A, Janak Puri,
New Delhi - 58.

21. Shalini Julka,
D/O Sh. Kumati Lal Julka,
R/O A-131, Ganesh Nagar,
P.O.Tilak Nagar, New Delhi - 18.
22. Kala Sajwan,
D/O Sh. B.S.Sajwan,
R/O S-597, Shakarpur,
Nehru Enclave, New Delhi.
23. Seema Mehta,
D/O Sh. J.L.Mehta,
R/O WZ-22, Virendra Nagar,
New Delhi - 58.
24. R.K.Tyagi,
S/O Sh. J.Tyagi,
R/O J-81, Harkesh Nagar, New Delhi - 20.
25. Lalam Jee Jha,
S/O Sh. Sadananda Jha,
R/O L.B.S.University,
Hostel, Katwaria Sarai,
New Delhi - 16.
26. Ms. Kamlesh Kumari
W/O Sh. V.K.Sharma,
R/O 793, Mantola, Paharganj,
Delhi - 55.
27. Ms. Meena Kumari
W/O Sh. Santosh Kumar,
R/O 1220, Chah Rahat Dariba,
Delhi - 6.

(By Advocate:- Sh. S.K.Sinha)

----Applicants

VERSUS

1. Govt. of N.C.T. of Delhi
through
The Principal of Secretary (Education),
Old Secretariat, Delhi.
2. Director of Education
Directorate of Education,
Govt. of N.C.T. of Delhi,
Old Secretariat, Delhi.
3. Dy.Director of Education,
Distt. (South West)
C-IV, Vasant Vihar,
New Delhi.
4. Dy.Director of Education,
Distt. South
Defence Colony
New Delhi.
5. Dy.Director of Education,
Distt. North West
Hakikat Nagar,
Delhi.

6. Dy. Director of Education,
Distt. West
Karampura,
New Delhi - 110 015.

(By Advocate:- Sh. Vijay Pandita)

-----Respondents

OA 679/99
MA 645/99

1. Ms. Shashi Bala
D/O Harbir Singh,
R/O House No. 6-A,
New Gopal Nagar, Dhansa Road,
Near Railway Factory,
Najafgarh, New Delhi.
2. Sh. Shahabuddin
S/O Hamidulah Khan,
R/O 128-D, Abdul Fazal
Enclave, Okhla, New Delhi - 25.

(By Advocate:- Sh. S.K. Sinha)

-----Applicants

VERSUS

1. Govt. of N.C.T. of Delhi
through
The Secretary, Education,
Govt. of N.C.T. of Delhi,
Old Secretariat, Delhi.
2. Director of Education
Govt. of N.C.T. of Delhi,
Old Secretariat, Delhi.
3. Dy. Director of Education,
Distt. South West
C-IV, Vasant Vihar,
New Delhi.
4. Dy. Director of Education,
Distt. North West
Hakikat Nagar,
Delhi.
5. Dy. Director of Education,
Distt. South
Defence Colony
New Delhi.
6. Dy. Director of Education,
Distt. West
Karampura,
New Delhi - 110 015.

(By Advocate:- Sh. Vijay Pandita)

-----Respondents

OA 680/99
MA 646/99

1. Chandra Kanta,
D/O Rao Jagat Singh
R/O A-85, C.P.W.D. Complex,
Vasant Vihar, New Delhi.
2. W.A.Qureshi,
S/O Mr. N.A.Qureshi,
R/O C-2, Ajmal Bagh, Noor Nagar,
Jamia Nagar, New Delhi.
3. Mohd. Sabir,
S/O Taufique Ahmed,
R/O D-8/4, Okhla Vihar,
Jamia Nagar, New Delhi.
4. Ram Prakash
S/O Sh. Gopi Chand,
R/O Vill. Dhansa Rest House,
Road, P.O., Dhansa, New Delhi - 73.
5. Aditya Kumar
S/O Sh. S.S.Tyagi
R/O D-30, Don Vihar,
New Delhi - 59.
6. Savita,
D/O Sh. Ramkishan,
R/O A-3, 128 Sector-V,
Pocket A-III, Rohini.
7. Preeti,
D/O Sh. Gulshan Lal Sharma
R/O WZ-37, (Old), Mahabir Nagar, P.O.,
Tilak Nagar, New Delhi - 18.
8. S.S.Panda,
D/O Sh. Nityanan Panda,
R/O S.L.B.S.R.S.V., Katwaraia Sarai,
New Delhi - 16.
9. Swastika Sharma,
D/O V.D.Sharma
R/O 102, Uday Park,
New Delhi - 49.

(By Advocate:- Sh. S.K.Sinha)

----Applicants

VERSUS

1. Govt. of N.C.T. of Delhi
through
The Principal of Secretary (Education),
Old Secretariat, Delhi.
2. Director of Education
Directorate of Education,
Govt. of N.C.T. of Delhi,
Old Secretariat, Delhi.

3. Dy. Director of Education,
Distt. (South West)
C-IV, Vasant Vihar,
New Delhi.
4. Dy. Director of Education,
Distt. North West
Hakikat Nagar,
Delhi.
5. Dy. Director of Education,
Distt. South
Defence Colony
New Delhi.
6. Dy. Director of Education,
Distt. West
Karampura,
New Delhi - 110 015.

(By Advocate:- Sh. Vijay Pandita)

-----Respondents

OA 683/99
MA 649/99

1. Neena Sharma
D/O Sh. S.R.Sharma
R/O 64, Shivpuri,
Delhi - 51.
2. Sunil Kumar Kashyap,
S/O Sh. R.K.Kashyap,
R/O 150-A, LIG Flats
Enclave, Mayapuri,
New Delhi - 64.
3. Sunita Sharma
D/O Sh. M.L.Sharma
R/O 393/B/4, Mehrauli,
New Delhi.
4. Anuradha Joshi,
D/O Sh. Shyam Dutt,
R/O 781, Vikas Kunj,
Vikas Puri, New Delhi.
5. Suman Chaudhary,
D/O Dr. L.S.Chaudhary,
R/O L-I-36-B, D.D.A.Flats,
Kalkaji, New Delhi - 19.
6. Raj Rani Rana,
W/O Sh. Satya Pal Rana,
R/O H.N. 655, Main Road,
Bijwasan, New Delhi - 61.
7. Ritya Bhatti,
W/O Mr.P.S.Bhatti,
R/O 1501/4, Nizam Nagar, Delhi - 92.

(12)

8. Shishma Sharma
D/O I.S.B.R. Sharma
R/O B-1/57 Kiran Garden,
Uttam Nagar, New Delhi.
9. Indu Bala Miglani,
D/O R.C.Miglani,
R/O RZ-17, Dayal Sar Road,
New Delhi.
10. Sandeep
S/O Sh. T.S.Panwar,
R/O 161-A, Gautam Nagar,
Guzzar Dairy, New Delhi - 49.
11. Ajay Kumar
S/O Sh. Om Prakash,
R/O Vill. Paprawat, P.O., Najafgarh,
New Delhi - 43.
12. Parikha Malhotra
W/O Astir Malhotra
R/O WZ-139E/2, Gali No.9,
New Mahabir Nagar, New Delhi - 18.
13. Latesh
D/O Sh. Girdhari Lal,
R/O 2601. Gaffur Bakash,
Niaryan, Delhi - 6.
14. Asha Tokas,
D/O Sh. Ramchander Tokasm,
R/O Qr. No. 215,
Sector-I, R.K.Puram,
New Delhi - 110 022.
15. Promila;
D/O Sh. Rishi Ram,
R/O D-81, Naraina Vihar,
Delhi.
16. Deepali Chaudhary,
D/O Sh. S.G.Rana,
R/O 190, Bijwasa,
New Delhi.
17. Poonam Rathi,
D/O Sh. Ram Pal Singh,
R/O 137-A, Toadar Mul Colony,
Najafgarh, New Delhi - 43.
18. Neena Chopra
D/O Mr. K.G.Bhalla,
R/O H.No.70, Parmarth Apartments,
Vikas Puri, New Delhi.
19. Kanta Kumari,
D/O Sh. Mandroop Singh,
R/O H.No.185, Village, Nawada,
P.O.Uttam Nagar, New Delhi - 59.

10

20. Kailash Chand Sharma
S/O Sh. Satya Prakash Sharma
R/O H.No. 130, New Manglapuri,
Mahrauli, New Delhi - 30.
21. Ram Singh
S/O Sh. Kali Ram,
R/O Vill. & P.O., Shahbad Mohd. Pur,
New Delhi - 61.
22. Shashi Gupta,
D/O Sh. M.R.Gupta,
R/O 29, Church Lane Jangpura
Bhopal, New Delhi - 14.
23. Mrs. Parkash Rani Bhardwaj,
W/O Sh. Shiv Kumar,
R/O 44/9, Sector-I,
Pushp Vihar, Saket, New Delhi - 17.
24. Mrs. Anita Rawat,
W/O Sh. D.S.Rawat,
R/O G-679, Nanakpura,
Motibagh II, New Delhi.
25. Sunita Hooda
D/O Sanjay
R/O 127, LIG, Sarita Vihar,
New Delhi - 44.
26. Sunita Kumari Phalswal,
D/O Sh. Dharam Singh Phalswal,
R/O 28-B, H.P.L., Staff Colony,
Jarpura, New Delhi - 14.
27. Satya Prakash,
S/O Sh. Kaptan Singh Dagar,
R/O Vill & P.O. Malibur,
New Delhi - 73.
28. Bajeet Singh,
S/O Sh. Bachan Singh,
R/O H.No. 1411/A, Near
State Bank of India (S.B.I.),
Najafgarh, New Delhi - 43.

----Applicants

(By Advocate:- Sh. S.K.Sinha)

VERSUS

1. Govt. of N.C.T. of Delhi
through
The Principal of Secretary (Education),
Old Secretariat, Delhi.
2. Director of Education
Govt. of N.C.T. of Delhi,
Old Secretariat, Delhi.
3. Dy.Director of Education,
Distt. (South West)
C-IV, Vasant Vihar,
New Delhi.

(19)

4. Dy. Director of Education,
Distt. North West
Hakikat Nagar,
Delhi.
5. Dy. Director of Education,
Distt. South
Defence Colony
New Delhi.
6. Dy. Director of Education,
Distt. West
Karampura,
New Delhi - 110 015.

-----Respondents

(By Advocate:- Sh. Vijay Pandita)

OA 693/99
MA 658/99

1. Ms. Rusee
D/O Om Prakash Chauhan
R/O Vill & P.O. Palla,
Delhi - 36.
2. Israr Ahmed
S/O Mohd. Aslam
R/O H.N.G-156, Jagat Puri,
Delhi - 51.
3. Dr. Sanatan Sharma
S/O Dr. S.D. Sharma
R/O H-54, Jyoti Nagar (West)
Loni Road, Delhi - 94.
4. Mrs. Kiran Bala
W/O Sunil Kumar Bajaj
R/O F-3, Shub Enclave,
Pitampura, Delhi.
5. Sudha,
W/O Sh. Surender Kumar
R/O B.C.157, C (East) Shalimar Bagh,
New Delhi. - 52.
6. Archana Garg
W/O Satish Kumar Gupta,
R/O B.U. 263, Viskha Encl.
Pitampura, Delhi.
7. Mrs. Monika Kapoor,
W/O Sh. T.N. Kapoor,
R/O 99, A-1, Sec.3,
Rohini, Delhi - 85.
8. Mrs. Nirmal Rani
W/O M.K. Sharma
R/O C-44, D.T.C. Colony,
Near Rana Partap Bagh,
G.T.K. Road, Delhi - 33.

9. Jitender Kumar
S/O Ram Chander Prasad
R/O Z-89, Prem Nagar-II,
Kirari, Delhi - 41.
10. Mahinder Singh
S/O Ganga Ram,
R/O WZ-455, Madipur Vill.
New Delhi - 63.
11. Shallu Paruthi
W/O Mr. A.K. Parvati
R/O 81-A, Block-B,
BO Pkt. USV,
MIG Flat, Shalimar Bagh,
Delhi - 52.
12. Rakesh Kumar
S/O Sh. Shri Kishan
R/O Vill. Nithari, Nangloi,
Delhi - 41.
13. Smt. Gita Devi
W/O Manoj Bhardwaj,
TGT, Govt. Boys Middle School, Kirti Nagar,
New Delhi.

(By Advocate:- Sh. K.N.R.Pillai)

-----Applicants

VERSUS

1. Govt. of N.C.T. of Delhi
through
The Director of Education, Delhi
5, Shamnath Marg, Delhi - 110 054.

(By Advocate:- Sh. Vijay Pandita)

-----Respondent

OA 695/99

MA 657/99

1. Brihaspati Sharma
S/O Sh. Vachaspati Sharma
R/O C-33, Yadav Nagar, Delhi - 42.
2. Mrs. Kiran Wati
D/o Sh. B.S. Sharma,
R/o H.No.1581 (Main Kengwala Road),
P.O. Pooth Kalan, Delhi-41.
3. Mrs. Nirmala,
W/o Sh. Subhash Chauhan,
R/o W.P-86B, Maurya Enclave,
Pitampura, Delhi-34.
4. Sh. Rakesh Kumar Sharma,
S/o Sh. K.P. Sharma,
R/o C-19, Abhimanyu Gali No.1,
Arjun Mohalla, Mauj Pur,
Delhi-53.

5. Mrs. Anita Juneja,
W/o Sh. Balwant Rai Juneja,
R/o Block-C, Pocket 6,
Flat No. 83, Sector 5,
Rohini, Delhi-85.
6. Mrs. Sudesh Kumari,
W/o Mr. Satish Kumar Kaushik,
R/o 16-A Ext. I, Nangloi,
Delhi-41.
7. Miss Promila Yadav,
D/o Sh. Mool Chand Yadav,
R/o 24, Libaspur, Delhi-42.
8. Sh. Subhash Chand Yadav,
S/o Sh. R.S. Yadav,
R/o C-33, Yadav Nagar,
Delhi-42.
9. Miss Snigdha,
D/o Sh. Pritam Dass Mehta,
R/o 20-B/67 B, Tilak Nagar,
New Delhi-81.
10. Miss Ashu Sharma,
D/o Sh. Om Sharma,
R/o WZ 3778/A Shri Nagar,
Rani Bagh, Delhi-34.
11. Sh. Sandeep Jain,
S/o Sh. Mam Chand Jain,
R/o C-7/2, Yamuna Vihar,
Delhi-53.
12. Sh. Sanjay Kumar Jha,
S/o late Surendra Nath Jha,
R/o 201, Mansarovar,
Hostel University of Delhi,
Delhi-7.

.... Applicants

(By advocate:-Sh. KNR Pillai)

versus

1. Govt. of N.C.T. of Delhi
through
the Director of Education, Delhi
5, Shamnath Marg, Delhi-54. Respondent

(By Advocate:- Sh. Vijay Pandita)

OA 696/99
MA 669/99

1. Madhuri Mahendru,
D/O Sh. K.L.Mahendru,
R/O E-35, I.A.R.I. (Pusa),
New Delhi - 12.

2. Meena Arora
D/O Sh. H.L.Arora,
R/O E-173, Double Story Flats,
Ground Floor, Ramesh Nagar,
New Delhi - 15.
3. Alka Mishra,
D/O Sh. O.P.Mishra,
R/O GH-2/159-B, Paschim Vihar,
New Delhi - 63.
4. Meena Nag,
D/O Sh. A.K.Nag,
R/O 76-B.L.I.G., D.D.A. Flats,
Katwaria Sarai,
New Delhi - 16.
5. Seema Mehta,
D/O Sh. Rakesh Mehta,
R/O C-3/263, Janakpuri,
New Delhi - 58.
6. Anita Rani
D/O Sh. M.P.Gupta
R/O RZ-3A, Gali No.6,
Geetanjali Park, Sagarpur,
New Delhi.
7. Sarina Kathuria,
W/O Mr. Vipul Kathuria,
R/O C-2/137, Janakpuri
New Delhi - 58.
8. Anju Walia
W/O Mr. Sanjay Walia
R/o C-12/337, Yamuna Vihar,
New Delhi.
9. Alka Punj
D/O B.D.Punj
R/o H.No. 900, Sector-6,
R.K.Puram, New Delhi - 22.
10. Abhilasha Arora
W/O Anup Arora
R/o C-2/18, Janakpuri,
New Delhi - 58.
11. Seema Taneja
W/O Ashok Taneja
R/O B-6/03, Rajuri Garden
New Delhi - 27.
12. Meenakshi Sharma
W/O Anil Kumar Sharma
R/O E-7A. D.D.A. Flats,
Munirka, New Delhi - 67.
13. Rekha Gaur
W/O R.K.Gaur,
R/O L.I.G. Flat No. 110,
Hastal, Uttam Nagar,
New Delhi - 59.

14. Usha Rani Gahlot,
W/O K.K.Gahlot,
R/O DA/9B, Hari Nagar,
LIG Flats, New Delhi - 64.
15. Devendra Kumar Mishra
S/O S.K.Mishra,
R/O WZ 68/G-1 Block,
Saheed Chander Marg,
Uttam Nagar, New Delhi - 59.
16. Naveen Kumar Khanna,
S/O Darshan Lal Khanna
R/O C-169, Hari Nagar,
Clock Tower, New Delhi - 64.
17. Surjeet Singh
S/O Inder Singh
R/O Sh. L.B.S., Vidya Peeth,
Katwaria Sarai,
New Delhi.
18. Hashmat Ali,
S/O Sayad Imtiaz Ali,
R/O 825/22 Zakir Nagar,
Okhla, New Delhi.
19. Chitra Sharma
D/O Late Sh. M.L.Sharma
R/O House No. 24, Pkt., H-32.
Sec.-3, Rohini.
20. Urmil Khurana
W/O Sh. Parveen Khurana,
R/O 1065, Housing Board Colony,
Sector - 18, Faridabad (Haryana).
21. Monika
D/O Sh. Ved Prakash
R/O C-5A/68, Janakpuri,
New Delhi - 58

----Applicants

(By Advocate:- Sh. S.K.Sinha)

VERSUS

1. Govt. of N.C.T. of Delhi
through
The Principal of Secretary (Education),
Old Secretariat, Delhi.
2. Director of Education
Directorate of Education,
Govt. of N.C.T. of Delhi,
Old Secretariat, Delhi.
3. Dy.Director of Education,
Distt. (South West)
C-IV, Vasant Vihar,
New Delhi.

4. Dy. Director of Education,
Distt. North West
Hakikat Nagar,
Delhi.
5. Dy. Director of Education,
Distt. South
Defence Colony
New Delhi.
6. Dy. Director of Education,
Distt. West
Karampura,
New Delhi - 110 015.

(By Advocate:- Sh. Vijay Pandita)

-----Respondents

OA 697/99

MA 670/99

1. Meenu Arya
D/O Sh. T.R.Arya
R/O 20, Harsh Vihar,
Pitam Pura, Delhi - 34.
2. Miss. Rajni Mudgal,
D/O Sh. B.L.Sharma
R/O RZ-442 F, Street No.24,
Sadh Nagar, Palam Colony,
Delhi.
3. Asha Rani Kaushik
D/O Sh. Rajender Kaushik,
R/O H.No. 351, Lamba Mohla,
Shahabad, Mohd-pur,
New Delhi - 61.
4. Miss. Rajni
D/O Sh. Jugal Dass,
R/O WZ-498, Beri Wala Bagh,
Hari Nagar, New Delhi - 64.
5. Laxmi Narain,
D/O Jeet Ram
R/O H.No. 117,
Village & P.O. Ghuman Hera,
New Delhi - 73.
6. Mrs. Jyoti Sharma
W/O Sh. Sanjay Sharma
R/O K-60, West Patel Nagar,
New Delhi.
7. Sunil
S/O Sh. Gianender Singh,
R/O H.No. 102, A-3, Police Colony,
Paschim Vihar,
New Delhi - 63.

(By Advocate:- Sh. S.K.Sinha)

-----Applicants

VERSUS

1. Govt. of N.C.T. of Delhi
through
The Principal of Secretary (Education),
Old Secretariat, Delhi.
2. Director of Education
Directorate of Education,
Govt. of N.C.T. of Delhi,
Old Secretariat, Delhi.
3. Dy. Director of Education,
Distt. (South West)
C-IV, Vasant Vihar,
New Delhi.
4. Dy. Director of Education,
Distt. West
Karampura,
New Delhi - 110 015.

(By Advocate:- Sh. Vijay Pandita)

-----Respondents

OA 698/99

MA 671/99

1. Sheela Yadav,
W/O Sakat Singh,
R/O WZ-6, Village
Khyala.
2. Amita Kumar
W/O Praveen Kumar
R/O M-11B, Arjun Apartments,
Vikas Puri, Delhi.
3. Poonam Marwaha,
D/O Vivek Marwaha,
R/O A-3/270, Janakpuri,
New Delhi - 58.
4. Savita Aneja,
W/O Dr. S.P. Aneja,
R/O B-2/48, Janakpuri,
New Delhi.
5. Charu Malhotra,
W/O Mr. Sanjay Malhotra,
R/O E-179, Naraina Vihar,
New Delhi.
6. Miss. Neel Kamal
D/O Sh. J.P. Gupta,
R/O KG-2/577, Vikaspuri,
New Delhi.
7. Ranjana Batra,
W/O Sh. M.L. Batra,
R/O B-2, B-78, Janakpuri,
New Delhi.

8. Dharamendrapal,
D/O Sh. Bholapal,
R/O C-93, ICAR Colony,
(Krishi Vihar), Malviya Nagar,
New Delhi - 17.

9. Mrs. Vinita Tyagi
W/O Sh. Sunil Tyagi
R/O F-39, Bali Nagar,
New Delhi - 15.

----Applicants

(By Advocate:- Sh. S.K.Sinha)

VERSUS

1. Govt. of N.C.T. of Delhi
through
The Principal of Secretary (Education),
Old Secretariat, Delhi.

2. Director of Education
Directorate of Education,
Govt. of N.C.T. of Delhi,
Old Secretariat, Delhi.

3. Dy. Director of Education,
Distt. (South West)
C-IV, Vasant Vihar,
New Delhi.

----Respondents

(By Advocate:- Sh. Vijay Pandita)

OA 699/99

MA 672/99

1. Ms. Preeti Gulati,
D/o. Sh. P.K.Gulati,
R/o. 19 D.D.A. Flats,
Pandav Nagar, New Delhi - 8

2. Mrs. Saroj Kaushik,
D/o Sh. Khem Chand Sharma,
R/o 132, Patpar Ganj Village,
Delhi.

3. Daya Nath Jha,
S/o H.S.Jha,
R/o. House No. 256,
Chattarpur, New Delhi - 30

4. Mrs. Poonam Sharma,
D/o M.K.Sharma,
R/o. P-5, Airport Lane,
Safdarjang Airport, New Delhi.

5. Sonia,
D/o. Om Prakash,
R/o. C-I/82, Sanjay Enclave,
Uttam Nagar, New Delhi.

6. Miss. Jyoti Toteja,
D/o. Dr. K.K.Toteja,
R/o. A-72, Vishal Enclave,
Opp. Vishal Cinema,
New Delhi - 27.
7. Mrs. Monika Rani,
D/o. Sadhu Ram Bansal,
R/o. AD-89, Shalimar Bagh, New Delhi-52.
8. Mrs. Anuradha Dabas,
D/o. R.S.Dabas,
R/o. J-3/22, D.D.A. Flats,
Kalkaji, New Delhi - 19.
9. Miss. Neeru Ahuja,
D/o. Sh. P.L.Ahuja,
R/o. 1175A/12, Govind Puri.
Kalkaji, New Delhi - 19.
10. Miss. Saira,
D/o. Sh. Basant Lal,
R/o. A-465, Pandav Nagar,
New Delhi - 8.
11. Miss. Joyti,
D/o. Surender Gehlot,
R/o. RZK-72, Gali No. 1,
Old Roshan Pura, Ext.,
Najafgarh, New Delhi - 43
12. Mrs. Hema Sanwal,
D/o. Pramod Sanwal,
R/o. B-1/531,
Janakpuri, New Delhi - 58.
13. Miss. Sudesh Kumari,
D/o. Babu Singh,
R/o. C-41, Hastsal Vihar,
Uttam Nagar, New Delhi.
14. Rachna Nagpal,
D/o. Sh. B.S.Nagpal,
R/o. IV-I, Block, G - 7,
Main Campus, I.I.T.,
H.Khas, New Delhi - 16.
15. Shashi,
D/o. Sh. G.C.Manchanda,
R/o. A-21, Budh Nagar,
Inderpuri, New Delhi - 12.
16. Rajesh Jha,
S/o. Sh. Tej Narayan Jha,
R/o. 147/9 Kishan Gargh,
New Delhi.
17. Dinesh Kumar,
S/o. Sh. Girdhari Lal Sharma,
R/o RZ-159-B, Kailash Puri (Extn.),
Palam Colony, New Delhi - 45.

18. Meena,
D/o. Sh. Jeet Singh Negi,
R/o. RZ-4439/772, Gali No. 3,
Raj Nagar-II, Palam Colony,
New Delhi - 45.

19. Badri Nath Jha,
S/o. Late. Sh. Sila Nath Jha,
R/o. A/49, Vanta Singh,
Katwaraia Sarai, New Delhi.

20. Anita Kumari, @ Anita Sharma,
W/o. Satainder Sharma, D/o. Sh. A.S.Sharma,
R/o. C-65, Prem Nagar,
Najafgarh, New Delhi - 43.

21. Rachna Sharma,
W/o. Umesh Chand,
R/o. House No. 644, Type - I,
Defence Colony, Janakpuri,
New Delhi - 58.

22. Ravi Kant Pandey,
S/o. Param Sukh Pandey,
R/o. RZ-J-134, Old Roshan Pura,
(Ext.), Najafgarh, New Delhi - 43.

23. Nirmal Sachdeva,
D/o. G.D.Sachdeva,
R/o. C-2/158, Janakpuri,
New Delhi - 58.

24. Ms. Rekha,
D/o. Sh. Jaikishan,
R/o. B-116, South Moti Bagh,
New Delhi.

25. Manjeet Kaur,
D/o. Mr. Inder Bir Singh,
R/o. BIA/22C,
Janakpuri, New Delhi - 27.

26. Mahender Singh,
S/o. Rampat Dagar,
R/o. Village & Post Office,
Malik Pur.

27. Alka Sharma,
D/o. Mr. O.P.Sharma,
R/o. House No. 34,
Rajouri Garden,
New Delhi - 27.

28. Mrs. Parvesh Kumari,
D/o. Sh. Daya Chand Hooda,
R/o. C-I/33, Niyan Wali Nagar,
Peera Garhi, New Delhi.

29. Seema Goel,
D/o. Sh. Devki Nandan Goel,
R/o. 13/31, Shakti Nagar,
New Delhi - 7.

(29)

30. Mukta Arora,
D/o. Sh. K.C.Arora,
R/o. BD-44, Pitam Pura,
Delhi.
31. Kalpana Jain,
W/o. Manish Jain,
R/o. E-170, Naraina Vihar,
Delhi - 28.
32. Nutan Ahuja,
D/o. Mr. Dindeep Ahuja,
R/o. 17/74, Subhash Nagar,
New Delhi - 28.
33. Sarla Tanwar,
D/o. Sh. Yad Ram,
R/o. 2253 B/7, New Ranjit Ngr.
34. Deepa Bisht,
D/o. Mr. A.S.Bisht,
R/o. H-3/53, Vikas Puri,
New Delhi - 18.
35. Bhavna Mishra,
D/o. Sh. M.S.Mishra,
R/o. 705 L/2, W-6, Mehrauli.
36. Rajni Malhotra,
D/o. Sh. Rajiv Duggal,
R/o. 240-A. D.D.A. Flats,
Rajouri Garden, New Delhi - 27.
37. Sarasvati Yadav,
D/o. Sh. R.R.Yadav,
R/o. RZ-30, Rao Man Singh Flats,
New Delhi - 43.
38. Jyoti Nanda,
D/o. Sh. Manish Nanda,
R/o. J-25B, Rao Man Singh Flats,
New Delhi - 43.
39. Praveen Kumar
S/O Sh. Surendu Sharma
R/O Vill. & P.O. Pandwala Kalan
New Delhi - 43.
40. Kavita Khurana,
D/O Sh. R.K.Khurana,
R/O RZ-14/250, Dayal Park,
West Sagarpur, New Delhi - 46.
41. Beena Rani
D/O Sh. Praveen Sharma
R/O I-77, Karam Pura,
New Delhi - 15.
42. Rakesh Sehrawat
D/O Sh. Jagdish Singh Sehrawat,
R/O RZ-8, 'B' Gopal Nagar,
Najafgera, New Delhi - 43.

43. Mrs. Maya
D/O Sh. Vijendra Singh,
R/O RZ-812, A, Palam Villa.
New Delhi - 45.
44. Mrs. Urmila,
D/O Sh. Sandeep Asri
R/O D-44, Gali No.4,
Krishna Park, Delhi - 18.
45. Renu Dagar,
D/O Sh. A.S. Legal,
R/O 1655, A/1, Jharoda Stand
Najafgarh, New Delhi.
46. Savita Rathore,
D/O Karam Singh Rathore
R/O H.N.976, Gali Jogian,
Najafgarh, New Delhi.
47. Shikha Sharma
D/O Sh. Kapil Dev Sharma
R/O E-144/2D, D.D.A. Flats,
Naraina Vihar,
48. Neelam Rani
W/O Mr. Neeraj Gupta
R/O K-175, L.I.C. Colony,
Paschim Vihar, New Delhi.
49. Rakesh Kumar Yadav,
S/O Sh. Bed Ram Yadav
R/O H.No.302, Darya Pur Khurd,
New Delhi.
50. Shobhana
D/O Sh. Tarsem Lal
R/O B-5/59, Paschim Vihar
New Delhi.
51. Neetu
D/O Sh. Iqbal Minocha,
R/O WZ-442, Shiv Nagar,
Street No. 23, New Delhi-58.
52. Rakesh Kumar
S/O Sh. Dev Chandra Choudhary,
R/O RZ-196-A, X-Block
New Roshan Pura Extn., Najafgarh,
New Delhi.
53. Vandana Gupta,
W/O Mr. Dulichand Mugla,
R/O A-10, Gali-6,
Molar Chand (Extn.)
(Badarpur), New Delhi - 44
54. Kavita Choudhary,
D/O Sh. Rajvir Singh,
R/O X-242, Sarojini Nagar,
New Delhi - 23.

55. Santosh Sharma
D/O Sh. Ashok Kumar Sharma
R/O R-56-J-Block,
Old Roshanpura Ext.
Najafgarh, New Delhi - 43.
56. Renuka
D/O Sh. G.D. Sharma
R/O H.N.188, Hari Nagar,
Ashram Muthura Road,
N.D.-14.
57. Ritu Sharma
D/O Vijay Sharma
R/O H.N.2/142, Subhash Nagar,
N.D.-27.
58. Shashi Prabha
D/O Mr. vikram Singh,
R/O D-54, New Multhra Nagar,
New Delhi - 56.
59. Sudha Batra,
W/O Mr. Ramesh Batra
R/O C-22, Gal No.5,
Majlis Park, New Delhi - 5.
60. Sheetal Khanna
W/O Mr. Praveen Khanna,
R/O 8717, Shidi Pura,
New Delhi - 5.
61. Anshu Ahlawat
W/O Mr. Praveen Khanna,
R/O 8717, Shidi Pura,
New Delhi - 5.
62. Smt. Omila Tomar,
W/O S.D.Tomar,
R/O B.I., CGHS
Medical Stores Complex,
Harinagar, New Delhi - 64.

----Applicants

(By Advocate:- Sh. S.K.Sinha)

VERSUS

1. Govt. of N.C.T. of Delhi
through
The Principal of Secretary (Education),
Old Secretariat, Delhi.
2. Director of Education
Directorate of Education,
Govt. of N.C.T. of Delhi,
Old Secretariat, Delhi.
3. Dy. Director of Education,
Distt. (South West)
C-IV, Vasant Vihar,
New Delhi.

4. Dy. Director of Education,
Distt. North West
Hakikat Nagar,
Delhi.
5. Dy. Director of Education,
Distt. South
Defence Colony
New Delhi.
6. Dy. Director of Education,
Distt. West
Karampura,
New Delhi - 110 015.

-----Respondents

(By Advocate:- Sh. Vijay Pandita)

OA 702/99

MA 674/99

1. Mr. Daya Nand
S/O Satya Narain
R/O E-18/328, Sect.3, Rohini, Delhi.
2. Ms. Archana Arora
D/O Sh. Om Prakash Arora
R/O E-1/20, Om Vihar Extn. Uttam Nagar,
New Delhi - 59.
3. Ms. Jyoti Gupta
D/O Sh. J.K.Gupta
R/O 118, Vivekanandpuri,
Azad Marg, Sarai Rohilla,
Delhi - 7.
4. Ms. Vandana Jain
W/O Sanjeev Jain
R/O 54-175, Pitampura,
Delhi - 34.
5. Ms. Alka Jain
D/O Vinod Kumar Jain
R/O C-11/95, Yamuna Vihar,
Delhi.
6. Ms. Shalini Luthra,
D/O M.L.Luthra
R/O VB-58, Lane No.2, Varinde Nagar,
P.O.Janakpuri,
New Delhi - 58.
7. Miss Neeru Dixit
D/O Sh. Pran Shankar Dixit,
R/O E-3/8, Krishna Nagar, Delhi.
8. Miss. Anju Bala
D/O Prem Chand
R/O E-272, MCD Colony, Azarpur,
Delhi - 33.
9. Mrs. Pratibha Chauhan
W/O Rajesh Chauhan
R/O 315, Dhaka, GTB Nagar, Delhi.

10. Miss. Meenu Bhasin
D/O Sh. Karan Bhasin
R/O K-1403, Jahangirpuri,
New Delhi.
11. Ms. Poonam Suri
D/O Sh. K.K.Suri
R/O F-14/41, Model Town, II Stop,
Delhi.
12. Mr. Surinder Kaur
D/O Sh. Mahinder Singh
R/O C-80/X, DDA Flats, Jahangirpuri,
Delhi.
13. Miss Ekta
D/O Sh. Ramesh Kumar
R/O B-205, 206, Gandh Vihar,
Delhi - 9.

-----Applicants.

(By Advocate:- Sh. K.N.R.Pillai)

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education, Delhi,
5, Shamnath Marg,
Delhi - 110 054.

-----Respondent.

(By Advocate:- Sh. Vijay Pandita)

OA 703/99
MA 676/99

1. Mrs. Renu Grover
W/O Sh. Lalit Grover
R/O H.No.2048, Rani Bagh,
Delhi.
2. Mr. Satish Kumar
S/O Sh. Baljit Singh
R/O H.No. 379, Pooth Kalan
Delhi.
3. Mr. Puneet Kumar
S/O Late Sh. Krishan Mohan Lal
R/O Q.No.985, Z Tupe, Timarpur
Delhi.
4. Mr. Rohit Kumar Mishra
S/O Sh. Harshit Mishra
R/O B-411, Avantika Rohini, Sec.I
Delhi.
5. Mrs. Manorama Sudan
W/O Sh. V.K.Sudan
R/O B-7, Mukhram Garden
Tilak Nagar, New Delhi.

(34)

6. Miss Bimple Arya
S/O Sh. Kanhaiya Lal Arya
R/O D-84/1, New Govindpura
Delhi.
7. Miss Hardeep Kaur Chanana
D/O Sh. D.S.Chanana
R/O C-8/J, Railway Flats,
Lajpat Nagar,
Delhi.
8. Miss. Anita Sharma
D/O Raj Kumar Sharma
R/O C-7/180, Yamuna Vihar,
Delhi.
9. Mrs. Anju Makhija
W/O Sh. A.C.Chaudhary
R/O H.No.52, Nangloi Extn.IV,
Nangloi, Delhi.
10. Mrs. Shashi Sharma
W/O Sh. R.K.Sharma
R/O 362, Mirdard Lane, Delhi.
11. Mrs. Raj Rani
W/O Sh. S.S.Chauhan
R/O 359, Pana Udyan, Narela
Delhi.
12. Archana Vats
D/O Sh. Hind Kumar Vats
R/O 266/2, Padam Nagar, Delhi - 7.
13. Mrs. Poonam
W/O Sh. Sunil Kr. Choudhary,
R/O E-284, Shastri Nagar,
Delhi - 7.

-----Applicants.

(By Advocate:- Sh. K.N.R.Pillai)

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat,
Delhi.

-----Respondent.

(By Advocate:- Sh. Vijay Pandita)

OA 704/99
MA 677/99

1. Lalita Goyal
W/O Pawan Garg
R/O 2570/94, Trinagar,
Delhi - 35.
2. Sita Ram
S/O Sh. Maha Singh
R/O D-16, H.No.128,
Rohini, Sec. 3, Delhi.

3. Satya Wati
D/O Srichand
R/O H.No. 82, Sec. 2, Pkt.7,
Rohini, Delhi.
4. Mrs. Neeru,
W/O Ashoke
R/O K.P. 366, Pitampura,
Delhi - 34.
5. Shiv Kumar,
S/O Sh. Kashmiri Lal
R/O K-274, Jahangirpuri, Delhi-33.
6. Bharat Bhushan
S/O Shiv Kumar Sharma
R/O H.No. WZ 498, St.No. 16, Sadh Nagar,
Palam Colony, New Delhi - 45.
7. Vishnu Sharma
S/O Sh. Y.R. Sharma
R/O WZ 154/A, Palam Village
New Delhi - 45.
8. Neelam Sharma
D/O Sh. D.P. Sharma
R/O B-19, Nathu Colony,
East Shahdara, Delhi - 93.
9. Poonam Adhakari
D/O Mr. R.S. Adhakari
R/O B-175, Brij Vihar, P.O. Chander Nagar
Ghaziabad (UP)
10. Mrs. Raj Bala
W/O Mr. Vinod Kumar
R/O C-98, Peera Garhi,
New Delhi - 41.
11. Punam Rathi
D/O Rajender Singh Rathi
R/O V.P.O. Sankhol Bahadur Ghar
Distt. Jhajjar (Haryana).
12. Mrs. Shelley Ranaut
W/O R.S. Ranaut
R/O 32A/510, Air India Colony,
Vasant Vihar.
13. Mrs. Rekha,
W/O Anil Kumar
R/O 1633, Sohan Ganj,
5, Mandi Delhi - 7.

(By Advocate:- Sh. K.N.R. Pillai)
VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

(By Advocate:- Sh. Vijay Pandita)

-----Applicants.

-----Respondent.

OA 705/99
MA 678/99

1. Miss. Rabia Praveen
w/o Late Munfaat Ali
R/O 2193, Kucha Chellan, Daryaganj,
New Delhi - 2.
2. Alka Bhasin
D/O Mr. S.L.Bhasin
R/O B-114, Double Story, Motiakhan,
Paharganj, Delhi - 35.
3. Miss. Neeloo Mahindra,
D/O Kailash Chandra
R/O CA-28,/1, Tagore Garden,
New Delhi - 26.
4. Shashi Bala,
W/O Sunil Kumar
R/O J-8/1415, Mansarovar Park,
Delhi.
5. Sangeeta Rani
W/O V.P.Singh
R/O D-32A, Slum Qut.
Paschimpuri, New Delhi - 63.
6. Mrs. Meena Sharma
W/O Anil Kumar
R/O 70A, Teachers Colony,
S.No.7, Samay Pur,
New Delhi - 63.
7. Mrs. Suman Sharma
W/O S.P.Sharma
R/O 150, Suraksha Enclave, Delhi - 34
8. Mrs. Manisha Gupta
D/O Sh. H.S.Vaish
R/O KC5B, Ashok Vihar, Phase-I
Delhi.
9. Radha Krishna
W/O Sh. Rajendra Singh
R/O 85A, Naya Bas,
New Delhi.
10. Mrs. Alka Rathi
W/O Vijay Pal Deswal
R/O D-104, Raj Nagar, Palam Colony
New Delhi.
11. Mrs. Seema Sharma
W/O Mr.Sanjay Kumar
R/O C4B/13/117. Janakpuri,
New Delhi - 58.
12. Mrs. Archna Gupta,
W/O Ajay Mittal
R/O 380, Deepali, Pitampura,
Delhi.

----Applicants.

(By Advocate:- Sh. K.N.R.Pillai)

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

-----Respondent.

(By Advocate:- Sh. Vijay Pandita)

OA 706/99
MA 679/99

1. Mrs. Rekha Gupta
D/O Sh. R.N.Gupta
R/O B/FH-125, Shalimar Bagh,
Delhi.
2. Mrs. Archana Dikshit
W/O Sh. Sanjeev Dikshit
R/O 76 Pocket-A1, Sector 3,
Rohini, Delhi.
3. Miss Anuradha
D/O Sh. T.N.Bhardwaj
R/O 9948, Sarai Rohilla,
New Rohtak Road,
New Delhi - 5.
4. Mrs. Akshama Kaushik,
D/O Sh. Amarnath Sharma
R/O 76, Pocket-A1, Sector-3,
Rohini, Delhi.
5. Mr. Mukesh Khatri
S/O Sh. Pratap Singh
R/O H.No. 60, Vill.Kirari,
P.O.Nangloi, Delhi - 41.
6. Miss Rechana Umar
D/O Sh. Mohd. Umar
R/O H.No.1426, Qasimjan Street,
Ballimaran, Delhi - 6.
7. Mr. Ghyoor Ahmed
S/O Sh. Din Mohd.
R/O 2959, Gali Unchi Masjid Bazar,
Turkman Gate,
Delhi - 6.
8. Ms. Lata Singh
D/O S.Sheo Raj Singh
R/O B-29, Shankar Garden,
New Delhi - 18.
9. Mr. Vinod Kr. Bansal
S/O Shyam Lal Bansal
R/O D-13, Prithvi Raj Road,
Adarsh Nagar, Delhi - 33.
10. Ms. Neeru Kapoor,
D/O N.M.Kapoor,
R/O A/M-25, Shalimar Bagh, Delhi - 52.

11. Ms. Renuka
D/O Sh. C.P.Singh
R/O C-3/8, Yamuna Vihar, Delhi - 53.
12. Ms. Pushpinder Kaur
S/O Sh. B.Baljinder Singh
R/O 6/46, Vijay Nagar, Delhi - 9.
13. Ms. Sunita Saini
W/O Sh. J.S.Saini
R/O C-14, Bali Nagar, Delhi.

(By Advocate:- Sh. K.N.R.Pillai)

-----Applicants.

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

(By Advocate:- Sh. Vijay Pandita)

-----Respondent.

OA 707/99
MA 680/99

1. Ms. Neeru
D/O Sh. Jagdish Lal
R/O SH-4/55, New Moti Nagar,
Behind Milan Cinema, Delhi.
2. Mr. Anil Kumar Tondak,
S/O Sh. Radhey Shyam
R/O D-21, Mandawali (Unche par)
Delhi.
3. Mr. Dharmender Kumar
S/O Sh. Jai Bhagwan Sharma
R/O D-16/128, Sector-3, Rohini,
Delhi.
4. Mrs. Iram Mumshad
W/O Mr. Shadab Ahmed Siddiqui,
R/O H.No.2715, Kounch Chelan,
Daryaganj, New Delhi.
5. Mrs. Veena Sharma
W/O Rajesh Tiwari,
R/O A-2/166, LIG Flats, Paschim Vihar,
Delhi.
6. Miss. Neelam Sharma
D/O Sh. B.S.Sharma
R/O C-2/15, Prashant Vihar,
Delhi.
7. Miss. Punam Gupta
D/O Sh. V.S.Gupta
R/O 23-B-I, New Rohtak Road,
Near Liberty Cinema,
Delhi.

8. Mrs. Geeta Mehndiratta
W/O Sh. Naresh Kumar Mehndiratta
R/O S-29, Parampuri,
Uttam Nagar, New Delhi.
9. Miss Nikhat Begum
D/O Late Sh. S.Z.Khan
R/O B-74, J.J.Colony, Wazirpur,
Delhi.
10. Ms. Bharti Khanna
D/O Late Sh. K.N.Khanna
R/O B-1/200, New Moti Nagar,
Delhi.
11. Mrs. Anju Rani
W/O Sh. Surender Singh Malik
R/O Flat No.277, Kadambini Apartments,
Sec.9, Rohini, Delhi.
12. Mrs. Poonam Sharma
W/O Sh. Vrajendra Mohan
R/O 103A, Kamla Nagar, Delhi.
13. Ms. Deepti Mangla
W/O Sh. Satish Mangla
R/O 1985/1, Railway Road,
Narela, Delhi.

----Applicants.

(By Advocate:- Sh. K.N.R.Pillai)

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

----Respondent.

(By Advocate:- Sh. Vijay Pandita)

OA 708/99
MA 681/99

1. Mrs. Vinod Kumari
W/O Sh. Mukesh Rathore
R/O 174/6, Ashok Mohalla, Nai Basti,
Nangloi, Delhi - 41.
2. Mr. Ramesh Chand
S/O Sh. Jaswant Singh
R/O 38-A (336), Chander Lok, Mandoli Road,
Nand Nagri, Delhi - 93.
3. Mrs. Babita Gupta
W/O Sh. Naveen Garg
R/O A-77/6, Teacher Colony,
Samay Pur, Delhi - 42.
4. Mrs. Rakhi Sethi
W/O Sh. T.D.Sethi
R/O 207, Dr. Mukherji Nagar,
Delhi - 9.

5. Mrs. Neelam Kumari
W/O Sh. Mahesh Kumar
R/O H.No. 124, Vill. Pitampura,
Delhi - 34.
6. Mrs. Rajo Rani
W/O Sh. Rajendra Prakash Chandel
R/O RZA/107, Hari Enclave,
Sultanpuri, Delhi.
7. Miss Meenakshi Gupta
D/O Sh. Raghunath Gupta
R/O Raghupati Gupta,
131, Badli, Delhi - 42.
8. Mrs. Anita
W/O Sh. Manoj Kumar
R/O 212, Madanpur Dabas
P.O. Ranikhera, Delhi.
9. Mrs. Rita Rani
W/O Sh. Jogi Ram Gupta
R/O H.No. 442, (Mohalla Bhadwala)
Badli Delhi - 42.
10. Mrs. Anita
W/O Sh. Rajeev Sharda
R/O L1-48A, DDA Flats, Kalkaji,
New Delhi.
11. Mrs. Anita Verma
W/O Sh. Vikram Verma
R/O 44, Shubh Enclave, Pitampura,
Delhi.
12. Mrs. Savita Gupta
W/O P.K.Bansal
R/O C-145, Majlis Park,
Delhi - 33.
13. Mrs. Poonam Dahiya
W/O Sh. J.S.Dahiya
R/O BE-49 (West), Shalimar Bagh,
Delhi - 52.

-----Applicants.

(By Advocate:- Sh. K.N.R.Pillai)

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

-----Respondent.

(By Advocate:- Sh. Vijay Pandita)

OA 709/99
MA 682/99

1. Miss Ruchi Grover
D/O Sh. K.C.Grover
R/O B-4/58A, Ashok Vihar, Ph.II,
Delhi.
2. Mrs. Manju Bala
D/O Sh. N.K.Mishra,
R/O H-18/50, Sector-7,
Rohini, Delhi.
3. Miss Poonam Dagar
D/O Mr. D.S.Dagar
R/O 24A, Ayodhya Enclave, Sector-13,
Rohini, Delhi.
4. Mrs. Sonia Mittal
W/O Mr. Pramod Mittal
R/O I-59, Ashok Vihar, Phase-I,
Delhi.
5. Mr. Sunil Kumar
S/O Sh. Sriram
R/O C-1/14, Yamuna Vihar,
Delhi.
6. Mr. Shiv Charan Sharma
S/O Sh. Rishi Ram
R/O D-16/128, Sector-3,
Rohini, Delhi.
7. Mrs. Neelam
W/O Sh. Surendra Singh
R/O A-65, Bhagwati Garden,
Jain Road, Uttam Nagar, New Delhi.
8. Miss Anuradha
D/O Sh. K.K. Bansal
R/O C-319, Vivek Vihar,
Delhi.
9. Mrs. Vibha Nagpal,
W/O Mr. Parveen Nagpal
R/O WZ-2-26, Rani Bagh
Delhi.
10. Mr. Sunil Kr. Jha
S/O Raj Narayan Jha
R/O 135, Vidya Vihar,
Pitampura, Delhi.
11. Mr. Vishnu Bhagwan
S/O Sh. Tek Ram
R/O 7257, Prem Nagar, Main Road
Delhi - 7.
12. Mr. Neeraj Kumar
S/O Sh. Badlu Ram
R/O 227, Vill. & P.O. Tigipur,
Delhi - 36.

13. Miss. Urmil Devi,
D/O Ramchandra,
R/O 7778, Shakti Nagar,
Delhi - 7.

(By Advocate:- Sh. K.N.R.Pillai)

----Applicants.

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

(By Advocate:- Sh. Vijay Pandita)

----Respondent.

OA 710/99
MA 683/99

1. Mr. Gurmail Singh
S/O Sh. Kirpal Singh
R/O WZ-III-A/89, Vishnu Garden,
New Delhi - 1.
2. Mrs. Anita Parihar,
W/O S.S.Rawat,
R/O GH-8/672, Paschim Vihar,
New Delhi - 1.
3. Miss Anju
D/O Sh. Prem Singh Solanki
R/O H.N.190-B, V.P.O. Pooth Kalan,
Delhi.
4. Miss Simmi Jain
D/O Sh. K.K.Jain
R/O A-1/34, A, Double Storey Flats,
New Delhi - 63.
5. Mr. Rahul Singhal
S/O Sh. Ratan Singhal
R/O 25-B, DDA LIG Flats, Rampura
Delhi - 35.
6. Miss Geeta Bhatt
D/O G.N.Bhatt
R/O N-1/5, Budh Vihar (Phase-I)
Delhi - 41.
7. Mrs. Raj Rani
W/O Vijay Kumar
R/O A-5, B/72B, Janakpuri,
New Delhi - 58.
8. Shikha Gupta
W/O Sh. K.P.Gupta
R/O H.N.6, Dhakka, Kingsway Camp,
Delhi.
9. Ms. Seema Mehrotra
W/O Sh. P.N.Mehrotra
R/O H.No. 1330, Janta Flats,
Nand Nagri, Delhi - 93.

10. Ms. Dolly Bajaj
W/O Sh. S.C. Bajaj
R/O S.F.S.Flats, No.475,
Rohini II (Ext), Pt.10,
Delhi - 85.
11. Mrs. Sunita Singh
W/O Mr. Kuldeep Singh
R/O B-923, Shastri Nagar,
Delhi - 52.
12. Ms. Kukud Jaggi
D/O Sh. Raj Kumar Jaggi
R/O C-2/142, West Enclave,
Delhi - 34.

(By Advocate:- Sh. K.N.R.Pillai)

-----Applicants.

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

(By Advocate:- Sh. Vijay Pandita)

-----Respondent.

OA 711/99
MA 684/99

1. Mrs. Poonam Dabas
W/O Sh. Rajesh Dushir
R/O H.No.23, Vill. Mubarakpur Dabas
P.O.Rohikhera, Delhi - 41.
2. Mr. Ajay Shokeen
S/O Sh. Satyapal Singh Shokeen,
R/O C-2/53, West Enclave,
Pitampura, Delhi - 34.
3. Mrs. Sweety Mann
S/O Sh. Om Prakash Mann
R/O H.No. 243, Vill. & P.O. Naya Bans,
Delhi - 82.
4. Mr. Sajay Yogi
S/O Sh. Mitra Nath Yogi
R/O J8/21, Ramesh Nagar,
Bandar Wali Khui, New Delhi - 15.
5. Mrs. Amita Sharma
W/O Sh. V.P.Sharma
R/O Qr.No.1081, Gulabi Bagh,
Delhi - 7.
6. Mrs. Shashi Grover
W/O Sh. Yash Grover
R/O H.N. 1999, Pt.-5,
Sector 2, Rohini, Delhi -85.

(44)

7. Miss Anu
D/O Late Sh. Bal Kishan Valecha
R/O WZ-1661, Multani Mohalla, Rani Bagh,
Delhi.
8. Miss Rakhi Johri
D/O S.N.Johri
R/O A-3/197, Sector-5, Rohini,
Delhi.
9. Miss Sarabjeet Kaur,
D/O S.Ranjeet Singh
R/O T-7A, Vishnu Garden
New Delhi - 18.
10. Mrs. Neelam Kumari
W/O Sh. Pushpinder
R/O A-15, Phase-I, Shyam Vihar,
Goyala Road, Najafgarh,
New Delhi - 43.
11. Mrs. Sumitra Devi
W/O Sh. Mahabaleshwar Kataria
R/O H.No. 469, Jat Chowk,
Nangloi, Delhi - 41.
12. Mrs. Geeta Rani
W/O Sanjay Kumar
R/O Vill. Nithari, P.O. Nangloi,
Delhi - 41.
13. Mrs. Nirupa Rani
W/O Sh. Kulbir Singh,
R/O A-86, Krishan Vihar,
Delhi - 41.

(By Advocate:- Sh. K.N.R.Pillai)

-----Applicants.

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

(By Advocate:- Sh. Vijay Pandita)

-----Respondent.

OA 714/99
MA 686/99

1. Girish Chand
S/O Sh. K.N.Kapri
R/O 606, Krishna Gali No.9,
Mauj Pur, Delhi - 53.
2. Dhananjay Joshi
S/O Sh. Chandra Mani Joshi
R/O C-2/94, Yamuna Vihar, Delhi - 53.
3. Deepak Kumar
S/O Sh. Sachchida Nand Sharma
R/O Room No.303, Mansarovar Hostel,
Delhi University.

4. Anil Kumar
S/O Sh. V.P.Singh
R/O E-230, Indra Gali, East Babar Pur,
Shahdara, Delhi - 32.
5. Mrs. Poonam
D/O Sh. Ved Prakash
R/O A-1/43, Sector-16, Rohini, Delhi-85.
6. Sanjay Kumar Sharma
S/O Sh. Mool Chand
R/O F-289, Sudershan Park, Near Moti Nagar,
New Delhi - 15.
7. Dhiraj Kapoor
S/O Sh. D.N.Kapoor,
R/O Block B-2, Plot No. 49,
Yamuna Vihar, Delhi - 53.
8. Miss Rekha Gupta
D/O Sh. S.C.Gupta
R/O 68, Ashok Mohala, Nangloi,
Delhi - 41.
9. Rajesh Mehta
S/O Sh. Jagan Nath Mehta
R/O 131, Priya Apartment
Sector-14, Plot No. 4,
Rohini, Delhi - 85.
10. Alka Rani
D/O Gopal Dass
R/O IIInd Floor, Inder Puri,
EA-91.
11. Vijay Pal Singh
S/O Sh. Sukh Bir Singh
R/O 786/46, Lekhu Nagar, Tri Nagar,
Delhi - 35.
12. Ajit Pal Singh
S/O Sh. Sukh Bir Singh
R/O 786/46, Lekhu Nagar, Tri Nagar,
Delhi - 35.
13. Miss Akshi
W/O Sh. Vikas Bhatia
R/O AD-54B, Shalimar Bagh, Delhi-54.

(By Advocate:- Sh. S.K.Sinha)

-----Applicants.

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

(By Advocate:- Sh. Vijay Pandita)

-----Respondent.

OA 715/99
MA 687/99

1. Vinita Kanwal
D/O H.R. Kanwal
R/O 71, Radheyshyam Park, Parwana Road,
Delhi - 51.
2. Mrs. Sunita Batra
W/O Mr. Pradeep Batra
R/O E-891, Saraswati Vihar, New Delhi.
3. Mrs. Saroj Bala
W/O Sh. Ashwani Rana
R/O 94-A, Nangli Puna, Delhi - 36.
4. Mrs. Meenakshi
W/O Sh. Sanjay Rana
R/O F/10/140, Pitampura, Delhi.
5. Miss. Kusum Gupta
D/O Sh. K.K. Goel
R/O A-22, Temple colony Samaipur
6. Mrs. Rajni Sehgal
W/O Sh. Rajesh Sehgal
R/013-6/23, Mandoli.
7. Mrs. Mridula Sharma
W/O Mr. Anil Sharma
R/O 49, Depani Apptt. Pitam Pura,
Delhi.
8. Miss Gurpinder Kaur
D/O Sh. Harkishan Singh Monga
R/O E-18/132, Sector-3, Rohini, Delhi.
9. Mrs. Anju
W/O Sh. Singar Singh
R/O A-60, Sanjay Nagar, Gali No. 14.
10. Miss Sunil Punia
D/O Dale Ram Punia
R/O A-1, Lakhmi Park Saini Mohula,
Nangloi.
11. Mrs. Sunita
W/O Sh. Parveen Ahlawat
R/O 379, W & P.O. Kanjhwala, Delhi-81.
12. Geetika Mehta
TGT (Maths)
SKV Rana Pratap Bagh.

----Applicants.

(By Advocate:- Sh. S.K. Sinha)

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

----Respondent.

(By Advocate:- Sh. Vijay Pandita)

OA 716/99
MA 688/99

UP

1. Mahipal Rana
S/O Sh. Chander Bhan Rana
R/O 125, Nanglipuna, Delhi-36.
2. Anil Kumar Rana
S/O Sh. Balbir Singh,
R/O 28, Khera Kalan,
Delhi - 82.
3. Anu Oberoi
D/O Sh. S.C.Oberoi,
R/O 123, Bhai Permanant Colony,
Delhi - 9.
4. Anamika Sharma
D/O Sh. P.N.Sharma
R/O A-149, Prashant Vihar,
Rohini, Delhi.
5. Suman Kumar
D/O Sh. Surjit Singh
R/O VPO Rani Khera,
Delhi-81.
6. Usha Mathur,
D/O Sh. Jagdish Mathur,
R/O vill. Majri, P.O. Karala,
Delhi-81.
7. Mrs. Anita Sachdeva,
D/O Sh. B.B.Gandhi,
R/O L-3, Naveen Shahdara,
Delhi - 32.
8. Narendra Kumar Gupta,
S/O Sh. Manohar Lal,
R/O 460, Pooth Khurd, Delhi-39.
9. Rajiv Kumar Bhardwaj,
S/O Sh. M.C.Sharma,
R/O 3266-A, Mahendra Park,
Shakur Basti, Delhi-34.
10. Vandana
D/O Sh. Shyam Sunder,
R/O A-3/110, Sector-3, Rohini,
Delhi - 85.
11. Ms. Sanjay Kaushik
D/O Sh. Hoshiar Singh
R/O V.P.O. Bakhtawarpur,
Delhi - 36.

(By Advocate:- Sh. S.K.Sinha)

-----Applicants.

VERSUS
Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

(By Advocate:- Sh. Vijay Pandita)

-----Respondent.

OA 717/99
MA 689/99

1. Mr. Joginder Kumar
S/O Ishwar Singh
R/O V & P.O. Siraspur, Delhi.
2. Miss Shashi
D/O H.S.S.Chauhan
R/O CC-39 A, D.D.A. Flats, Hari Nagar,
New Delhi - 64.
3. Miss Neelam Mehta
D/O Sh. R.K.Mehta
R/O C-12/158, Yamuna Vihar, Delhi - 53.
4. Mrs. Mukesh Lata
D/O Sh. Mange Ram
R/O RZ B-1, Vijay Park.
5. Mr. Sanjay Kumar
S/O Sh. Mahender Singh
R/O Vill-Sultan Pur Dabas, P.O. Pooth Khurd,
Delhi - 39.
6. Kaushal Kumar Mishra
W/O Sh. Harshit Mishra
R/O B-411 Avantika, Rohini Sec-I, Delhi.
7. Rita Tevathia
D/O Sh. Randhir Singh
R/O 1449/82, Durga Puri, Loni Road, Shahadra
8. Mrs. Tripta Dahiya
W/O Mr. A.S.Dahiya
R/O H.No. 25, Type III, Timar Pur,
9. Mrs. Jagesh Shokeen
W/O Mr. Raghbir Singh,
R/O H.No. 40/A, Danandyam Narela.
10. Mr. Arun Kumar Jha
TGT (Skt.)
S.K.V. S.B.V.K-1 Mangol Puri.
11. Narendra Kumar
TGT (S.St.)
S.B.V. K-1 Mangol Puri.
12. Miss Abhilasha
TGT (English)
S.K.V. C-Block Defence Colony.
13. Miss Harshitra Dhingra
D/O O.P.Dhingra
R/O T-234, Baljeet Nagar, New Delhi.

----Applicants.
(By Advocate:- Sh. S.K.Sinha)

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

(By Advocate:- Sh. Vijay Pandita)

-----Respondent.

OA 720/99
MA 690/99

1. Mrs. Vandana
D/O Sh. J.P.S. Chauhan,
R/O C-30, A-2, Block, Adarsh Apartment
Paschim Vihar, N.Delhi-63.
2. Ms. Jyoti Verma
D/O Dr. B.S.Verma,
R/C C-313, A + H Street,
Majlis Park, Delhi - 33.
3. Mr. Deepak Mehta
S/O Sh. N.K.Mehta,
R/O 56/10, Pratap Nagar, Andha Mugal,
Delhi - 7.
4. Adarsh Dhama
D/O Sh. R.K.Dhama
R/O A-1/66, East Gokalpur,
Loni Road, Delhi - 94.
5. Mrs. Aarti Chawla
W/O Sh. Ranjeet Bhatia,
R/O D-4, Delhi Admn. Flats, Model Town-I,
Delhi - 9.
6. Ms. Meenu Sharma
D/O Sh. R.C.Sharma
R/O H.No. 1/4947, St. No.6,
Balbir Nagar Extn., Shahdara,
Delhi.
7. Mrs. Suman Singh
W/O Mr. Amar Pal Singh
R/O 1/9722, Bahal Street, Pratap Pura
Shahdara, Delhi.
8. Ms. Manju Wadhwa
D/O Sh. M.L.Wadhwa,
R/O 5/14, Vijay Nagar, Delhi - 9.
9. Ms. Manisha Anand,
D/O Sh. S.K.Anand
R/O F-31-A, 2nd Floor, Single Storey,
Delhi - 9.
10. Mr. Ashok Kumar
S/O Sh. Nahar Singh
R/O 547, Pooh Kalan, Delhi - 41.
11. Rama
D/O Sh. Prithvi Singh,
R/O Vill. Tigipur, P.O. Bakhtawarpur,
Delhi - 36.

12. Mrs. Sudesh
C/O Sh. Ram Sawroop
R/O H.No.369, Daryapur, Kalan, Delhi-39.

13. Suman Lata
W/O Sh. Amar Singh
R/O C-17, Avantika, Rohini, Sector-1,
Delhi - 85.

(By Advocate:- Sh. S.K.Sinha)

----Applicants.

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

(By Advocate:- Sh. Vijay Pandita)

----Respondent.

OA 721/99
MA 691/99

1. Purnima
D/O Ramesh Chaudhary
GH-12/196, Paschim Vihar,
New Delhi - 41.
2. Miss. Simmi Thakur
D/O Sh. M.L.Thakur
H.No.221, Pocket-1, Pashimpuri
3. Mrs. Meena Chauhan
W/O Sh. Amar Singh Chauhan
H.N.771-B JG-II, Vikas Puri, N.Delhi-18.
4. Ashish Saroha
S/O Sh. Baldev Singh
H.N.272, Ishwar Colony
Bawana Delhi-19.
5. Kusum Gupta
D/O Sh. C.B.Gupta
H.N.115, Sham Nagar
Khyala Road, N.Delhi.
6. Pavitara
D/O Dr. R.K.Dabas
T.G.T. (S.ST.)
G.Co.Ed.S.S.Barwala
90 Mazra Dabas Delhi-81
7. Rekha Garg
W/O Sanjay Kumar Garg
H.N. Puspanjali Enclave Pitampura
Delhi - 34.

(By Advocate:- Sh. S.K.Sinha)

----Applicants.

VERSUS

11/11

1. Govt. of N.C.T. of Delhi
Through: The Principal, Secretary
Education, Old Secretariat, Delhi.
2. The Director of Education,
Govt. of N.C.T. of Delhi.
Old Secretariat, Delhi.

(By Advocate:- Sh. Vijay Pandita)

-----Respondents

OA 722/99
MA 692/99

1. Indu Singh
D/O Sh. K.P. Singh
R/O 5/288, Durgapuri Extn., Shahdara
Delhi.
2. Sunita Chopra
W/O Sh. Mukesh Chopra
R/O V-723, Gali No.9,
Vijay Park, Mojpur, Delhi-53.
3. Neelam Sahni
D/O S.L. Sahni
R/O D-585/4, Gali No.3, Ashok Nagar,
Delhi - 93.
4. Sonia
D/O Sh. Om Prakash
R/O 1151, Gulabi Bagh
Delhi - 7.
5. Geeta Rani Bansal
D/O Sh. S.B. Bansal
R/O D-53, D.T.C. Colony, R.P. Bagh
Delhi - 9.
6. Ila Gupta
W/O Sanjay Jinday
R/O D-8, Prithvi Raj Road, Adarsh Nagar,
Delhi - 33.
7. Vasudha Gupta
D/O Sukhbeer Singh Gupta
R/O B.K.1/22, Shalimar Bagh, Delhi-52.
8. Harshana Vats
D/O Hind Kumar Vats
R/O 266/2, Padam Nagar, Kishan Ganj, Delhi-7.
9. Virender Singh
S/O Balbeer Singh
R/O Pana Mammpur, Nai Basti, Narela
Delhi - 40.
10. Gayatri Sapra
D/O Sh. R.K. Sapra
R/O 15/264, Lodhi Road, New Delhi.

52

11. Raj Kumar
T.G.T. (S.K.T.)
S.B.V. Tilak Nagar
18, Bar Sarai, Delhi - 16
12. Ravinder Kumar
S/O Sh. Mange Ram
R/O 246, V.P.O. Nangal
Delhi - 39.
13. Ms. Babita Jain
D/O Sh. R.S.Jain
R/O DP-251, Maurya Enclave,
Pitampura, Delhi - 34.

----Applicants.

(By Advocate:- Sh. S.K.Sinha)

VERSUS

1. Govt. of N.C.T. of Delhi
Through: The Secretary (Education)
Old Secretariat, Delhi.
2. The Director of Education,
Govt. of N.C.T. of Delhi.
Old Secretariat, Delhi.

----Respondents

(By Advocate:- Sh. Vijay Pandita)

OA 723/99

MA 693/99

1. Nisha Aggarwal
D/O Sh. S.K. Aggarwal
R/O B-I, M.G.Road, Adarsh Nagar,
Delhi-33.
2. Nirmala
W/O Ram Tirth
R/O B-6, Majlis Park, Adarsh Nagar
Delhi - 33.
3. Chander Prabha
D/O Sh. Bani Lal
R/O D-204, Prashant Vihar, Delhi.
4. Raza Abbas
S/O Miraja Mohol Ismail Hussain
R/O H.No. 17, St.No.17, Bhajan Pura
New Seelam Puri, Delhi.
5. Rachna Goyal
W/O Rakesh Kumar
R/O 539, Nimri Colony, Delhi - 52.
6. Rohit Kumar
S/O Jagmohan Sharma
R/O A-I/I, Garjawa, K. J. V. A. V.
Uttam Nagar, Delhi.

7. Shashi Bala
D/O Bal Chand
R/O 9/2312, Gali No. 12, Kailash Nagar,
Delhi-31.
8. Mohd. Salahuddin
S/O Mohd. Sulaiman
R/O 459-C, Gali No.6, Govind Puri,
Kalkaji, N.Delhi-19.
9. Mrs. Sunita
W/O Sh. Shiv Kumar
R/O 20/6, Alipur, Delhi-34.
10. Anita Aggarwal
W/O Sh. Lalit Aggarwal
R/O C-112, Street No.7, Majlis Park,
Delhi - 33.
11. Saroj Gehlot
W/O Sh. Kapoor Singh Gehlot
R/O A-43, Chander Nagar, Janak Puri.

(By Advocate:- Sh. S.K.Sinha)

----Applicants.

VERSUS

1. Govt. of N.C.T. of Delhi
Through: The Principal, Secretary
Education, Old Secretariat, Delhi.
2. The Director of Education,
Govt. of N.C.T. of Delhi.
Old Secretariat, Delhi.

(By Advocate:- Sh. Vijay Pandita)

----Respondents

OA 724/99
MA 694/99

1. Reena Sachdeva
D/O Sh. R.K.Sachdeva
R/O A-8/6, Sector-15, Rohini
Delhi-85.
2. Simmi Sadana
D/O Sh. D.L.Sadana
R/O B-5/302, Yamuna Vihar,
Delhi-53.
3. Mrs. Seema Aggarwal
W/O Sh. Raj Kumar
R/O B-5/273, Yamuna Vihar
Delhi-53.
4. Miss Tanuja Gupta
D/O Sh. Basant Bhushan Gupta
R/O 30-E (Block), M.C.D. Flats,
Kamla Nagar, Delhi-7.

of

5. Pratibha Sharma
D/O Sh. Ram Avtar Sharma
R/O 999 2/2 St.-I, Sarai Rohilla,
New Rohtak Road, N.Delhi-5.
6. Rachna Sharma
D/O Sh. Narendra Sharma
R/O 259, Mall Road, Timarpur,
Delhi-54.
7. Seema Arya
D/O Sh. K.C.Arya
R/O S-23, Sri Niwas Puri, N.Delhi-65.
8. Puspa Devi
W/O Sh. Satish Chandra Lohani
R/O 101-A, Dhawal Giri Apartments,
Sector-11, Noida, U.P.
9. Lalita Tewari
D/O Sh. B.D.Tewari
R/O 191-A, Dhawal Giri Apartments,
Sector-11, Noida U.P.
10. Anju Verma
D/O Sh. Padam Singh
R/O 4239, Arya Pur, Subzji Mandi,
Delhi - 7.
11. Sunita Chaudhary
D/O Dr.Rajvir Singh
R/O X-242, Sarojni Nagar,
N.Delhi-23.
12. Mukesh Sharma
S/O Chander Bhan
548, VPO Bawana, Delhi 39.

-----Applicants.

(By Advocate:- Sh. S.K.Sinha)

VERSUS

1. Govt. of N.C.T. of Delhi
Through: The Principal, Secretary
Education, Old Secretariat, Delhi.
2. The Director of Education,
Govt. of N.C.T. of Delhi.
Old Secretariat, Delhi.
3. The Dy.Director of Education,
Distt. North West, Hakikat Nagar,
Delhi.

-----Respondents

(By Advocate:- Sh. Vijay Pandita)

OA 725/99
MA 695/99

1. Ms.Chanchal Kumari Gupta
W/O Gyanesh Varshnei,
R/O 113, Sector-I,
Sadiq Nagar, New Delhi.

2. Mrs. Sapna,
W/O Sh. Birendar Wadhera,
R/O R-I 58, Greater Kailash
Part-I, New Delhi-48.
3. Anjali Rani
W/O Sh. Ajay Aggarwal
R/O C-44, Pkt.9, Flat No. 15,
Janakpuri, N.Delhi- 58.
4. Mrs. Rachna Gupta,
W/O Sh. Mukesh Gupta
R/O 124, Antriksha Apartments,
Vikaspuri, New Delhi.
5. Madan Mohan Roy
S/O Sh. D.K.Roy
R/O E-45, Sadh Nagar-II,
17-A, Palam Colony, New Delhi.
6. Mrs. Shashi Pandey,
W/O Mr. Deepak Pandey,
R/O RZ-1126, Street No.10,
Sadh Nagar, Palam Colony, New Delhi.
7. Ms. Atulya Kumari
D/O Sh. Ramashish,
R/O A-185, Moti Bagh-I,
New Delhi.
8. Sh. Vinod Mishra,
S/O Mahesh Mishra,
R/O 5-A, Vasant Village,
Vasant Vihar, New Delhi-57.
9. Ms. Rekha,
D/O Sh. Onkar Singh
R/O B-142, Hari Nagar, Clock Tower,
New Delhi.
10. Mr. Ashok Kumar Jha,
S/O Sh. Rupneshwar Jha,
R/O F-A, Vasant Village,
Vasant Vihar, New Delhi-57.
11. Sh. Sunil Kumar Jha
S/O Pashupat Jha,
R/O RZF/767/18-B, Gali No.8,
Rajnagar, IInd, Palam Colony,
New Delhi-45.
12. Sudisht Narayan Chowdhary,
S/O Sh. Gunjeshwar Chowdhary,
R/O RZF-767/18B, Raj Nagar-II,
Palam Colony, New Delhi-45.
13. Sh. Ashok Kumar Jha
S/O Sh. Krishna Chand Jha,
R/O C-4, Vasant Village,
Vasant Vihar, New Delhi-57.

(P)

14. Sh. Raj Narayan Jha
S/O Sh. Ramdhari Jha
R/O Parmarth Mandir, Safdar Jung
Enclave, Krishna Nagar, 207/7,
New Delhi-29.

----Applicants

(By Advocate:- Sh. S.K.Sinha)

VERSUS

1. Govt. of N.C.T. of Delhi
through
The Principal of Secretary (Education),
Old Secretariat, Delhi.
2. Director of Education
Directorate of Education,
Govt. of N.C.T. of Delhi,
Old Secretariat, Delhi.
3. Dy. Director of Education,
Distt. (South West)
C-IV, Vasant Vihar,
New Delhi.
4. Dy. Director of Education,
Distt. North West
Hakikat Nagar,
Delhi.
5. Dy. Director of Education,
Distt. South
Defence Colony
New Delhi.
6. Dy. Director of Education,
Distt. West
Karampura,
New Delhi - 110 015.

----Respondents

(By Advocate:- Sh. Vijay Pandita)

OA 726/99
MA 696/99

1. Mrs. Bimla Rawat
W/O Sh. V.K.Rawat
R/O D-2/5, Sector 15, Rohini Delhi.
2. Miss Adarsh Sharma
W/O Sh. B.L.Sharma
R/O 274, Dr. Mukherji Nagar,
Delhi-9.
3. Jyoti Babbar
D/O Sh. Y.Lal
R/O 274, Dr. Mukherji Nagar, Delhi-9.
4. Kusum Lata
W/O Sh. Suraj Prakash
R/O B/133, Sadat Pur colony, Karwal Nagar.

5. Mamta Verma
W/O Dr. Permanand
R/O 225/3, Gopal Pur, Burari Delhi.
6. Harpreet Kaur
D/O S. Satpal Singh
R/O F-106, Sudershan Park, New Delhi-15.
7. Mrs. Kashmiri
W/O Sh. Dhir Singh
R/O 71, Dhirpur Delhi-9.
8. Veena Garg
W/O Sh. R.K. Garg,
R/O B-24, Tagore Road, Adarsha Nagar,
New Delhi.
9. Renu Gupta
W/O Sh. I.C. Garg,
R/O K-1691-92, Jahangir Puri, Delhi-33.
10. Mrs. Rosy Ahuja
W/O Mr. Ravi Ahuja
R/O B-16, B-16, Jai Shiv Apartment,
West Enclave, Pitampura.
11. Geet Rekha
W/O Sh. Sushil Goel
R/O C-118, Parshant Vihar, Delhi.
12. Monika Gupta
W/O Sh. Naveen Gupta
R/O A-7/45, Sector 16, Rohini, Delhi.

----Applicants.

(By Advocate:- Sh. S.K. Sinha)

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education,
Old Secretariat, Delhi.

----Respondent.

(By Advocate:- Sh. Vijay Pandita)

OA 727/99
MA 697/99

1. Mrs. Seema Bansal
W/O Sh. Sunil Aggarwal
R/O C-2/125, Pitam Pura
West Enclave, Delhi-34.
2. Miss Asha Rani
D/O Sh. Ramphal
R/O B-14, Nanda Road, Adarsh Nagar
Delhi.
3. Mrs. Seema Rani
W/O Sh. Harish Handa
R/O A-38 B/II, Om Vihar, Uttam Nagar,
Delhi -59.

4. Mrs. Savita Rani
W/O Sh. Chatur Sujan
R/O I-88-89, Jahangir Puri
Delhi.
5. Mr. Mathura Nand Chaudhar
S/O Sh. Nandan Chaudhary
R/O 2248/219, Vishram Nagar, Tri Nagar, Delhi.
6. Mr. Shailendra Kumar Jha
S/O Sh. L. Punedher Jha
R/O 198-B/A/5, Janta Flats,
Paschim Vihar, Delhi -63.
7. Miss Kavita Mathur
D/O Sh. Govind Narain Mathur
R/O 2869, Chail Puri Kinari Bazar
Delhi-6.
8. Mrs. Sunita Kumar
W/O Sh. Satyender Kumar
R/O C-65, Majlis Park,
Street No.6, Delhi-33.
9. Mrs. Sudesh Shokeen
W/O Major Pradeep Shokeen
R/O H.N.470, Jat Chowk
Nangloi, Delhi-41.
10. Mrs. Vijay Laxmi
W/O Sh. Braham Singh
R/O Vill & P.O. Rithala, Delhi-85.
11. Mrs. Veenu Gupta
W/O Sh. Subodh Gupta
R/O D-826, Saraswati Vihar,
Pitampura, Delhi-34.
12. Mrs. Alka Gupta
W/O Sh. Manoj Kr. Goyal
R/O A-16, Manak Vihar, P.O. Tilak Nagar,
New Delhi-18.
13. Nisha Gupta
D/O Shri Kishan Gupta
R/O 731, Chirag Delhi, Delhi.

(By Advocate:- Sh. S.K.Sinha)

----Applicants.

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education, Delhi,
5 Shamnath Marg, Delhi, 54

(By Advocate:- Sh. Vijay Pandita)

----Respondent.

OA 748/99

MA 718/99

1. Ms. Indu Kumar
W/O Sh. D.Kumar
R/O C-6, Ashok Nagar (Ext.)
Delhi - 92.
2. Ms. Navneet Seth
D/O Sh. I.M.L. Tandan,
R/O 3/42, Roop Nagar,
Delhi - 7.
3. Ms. Vibha Dewan
D/O Sh. V.P.Dewan
R/O B-4/69, Paschim Vihar,
New Delhi - 63.
4. Ms. Usha Sharma
W/O Sh. Naresh Sharma
R/O B-83, East Azad Nagar,
Delhi - 51.
5. Ms. Renu Vashishtha
D/O Sh. G.S.Sharma
R/O 9/4721, Old Seelampur,
Delhi - 31.
6. Ms. Anjini Verma
D/O Sh. Bhagmal Verma
R/O A-3/'0, Satyavati Nagar,
Ashok Vihar, Phase-III,
Delhi - 52.
7. Ms. Madhu Bala,
D/O Sh. Doji Ram,
R/O A-221, Shanti Nagar,
Delhi - 52.

(By Advocate:- Sh. K.N.R.Pillai)

-----Applicants.

VERSUS

Govt. of N.C.T. of Delhi

Through:

The Director of Education,
Old Secretariat, Delhi.

(By Advocate:- Sh. Vijay Pandita)

-----Respondent.

OA 749/99

1. Ms. Sanju Gupta,
H.N. 1992, Sector-IV,
Gurgaon, Haryana
&
112, Jahaz Apartments,
Inder Enclave,
Rohtak Road,
New Delhi - 110 087.

(By Advocates:- Sh. K.R.Sachdeva)
Ms. Raman Oberoi)

-----Applicants

VERSUS

1. Govt. of N.C.T. of Delhi through The Principal of Secretary (Education), Old Secretariat, Delhi.
2. Director of Education Directorate of Education, Govt. of N.C.T. of Delhi, Old Secretariat, Delhi.
3. Dy. Director of Education, Distt. (South West) C-IV, Vasant Vihar, New Delhi.
4. Dy. Director of Education, Distt. South Defence Colony New Delhi.

-----Respondents

(By Advocate:- Sh. Vijay Pandita)

OA 750/99

MA 719/99

1. Satvinder D/O Sh. M.S.Singh, R/O 29A, Guru Angad Nagar, Delhi.
2. Shashi Kukreti W/O Sh. R.P.Kukreti 1406, Laxmi Bai Nagar, New Delhi.
3. Sanjay Kumar S/O Sh. Khazan Singh, R/O 523/54, Bijwasan, New Delhi.
4. Sanjay Saini S/O Sh. Rai Singh Saini Near IOC Village Bijwasan, New Delhi.
5. Pratibha Sharma D/O Sh. Mahesh Sharma R/O 3591, Gali Hakim Wali, Darya Ganj, Delhi.
6. Sushila Rawat, W/O Sh. D.S.Rawat R/O Q.No. 896, Sector 12, R.K.Puram, New Delhi.
7. Ritu Narang D/O Sh. J.L.Mediratta, R/O 232, Satya Niketan, New Delhi.

8. Monika Jhingon
H.No. 8823, Street No.3,
Multani Dhanda
Pahar Ganj, New Delhi.
9. Seema Gosain
R/O 5/573, Lodhi Colony,
New Delhi.
10. Rekha Solanki
R/O Flat No. 32, Balbinder Apartments,
Paschim Vihar, New Delhi.
11. Meenakshi Malhotra
R/O B-51, B, Sanjay Enclave,
Uttam Nagar,
New Delhi.
12. Mrs. Babita
R/O 189, DDA Flats, Safdarjung Enclave,
New Delhi - 29.
13. Inderjit Kaur,
R/O F-125-A, Vishni Garden
New Delhi.
14. Sangeeta
R/O E-64, Sadbhavana Apartments
Pitam Pura, New Delhi.
15. Archana Mittal,
R/O 29 Kishan Kunj Ext.
Part-II, Laxmi Nagar, Delhi.
16. Nitesh Kumari
R/O 3444/25-D, Tri Nagar
Delhi - 35.
17. Nirmala Devi
R/O 305, Sector III, Sadiq Nagar,
New Delhi.
18. Yudhishtar
R/O Pooth Kalan Delhi.
19. Smt. Seema
R/O H-178, Dharam Pura Colony
Najafgarh, New Delhi.
20. Ms. Meenu Gautam,
R/O 86/C-13, Sector-III
Rohini, Delhi.

----Applicants

(By Advocate:- Sh. S.K.Sinha)

VERSUS

1. Govt. of N.C.T. of Delhi
through
Director of Education,
Old Secretariat, Delhi.

----Respondents

(By Advocate:- Sh. Vijay Pandita)

OA 751/99
MA 720/99

1. Mrs. Manjusha
D/O Sh. Tarif Singh
R/O Vill. Ranhaula, P.O. Nangloi,
New Delhi
2. Miss Nivedita
D/O Maheshanand
Flat No.77, Pt. F-23,
Sector 3, Rohini.
3. Jyoti
W/O Mr. Sanjay
R/O 64, Ashok Muhalla, Nangloi, Delhi.
4. Ms. Geeta Rani
D/O Sh. S.B.Bansal
R/O D-53, D.T.C. Colony, G.T.Road
P.O Model Town, Delhi - 9.
5. Ms. Mithlesh Kumari
D/O Sh. Khazan Singh
R/O VPO, Bakhatawarpur, Delhi-36.
6. Mr. Jitender Kumar
S/O Sh. Satya Parkash
R/O B-2, Upper Anand Parbat, Karol Bagh,
New Delhi.
7. Mrs. Meenu Rani
D/O Sh. Baljeet Singh
R/O Qtr. No. 65, Police Colony,
Near I.I.T. Gate, Hauz Khas, N.Delhi-16.
8. Ms. Nirmala Sharma
D/O Sh. Tek Chand Sharma
R/O C-85/25, Gali No.8, Mohanpuri,
Delhi-53.
9. Ms. Alka Nasha
D/O Sh. Sanjaya Kumar Nasha
R/O WZ-A-104, Gali No. 10, Krishna Park,
Tilak Nagar, New Delhi - 18.
10. Ms. Sunita Yadav
R/O Vill. Pandwala Khurd, PO: Pandara Kalan,
Najafgarh, New Delhi - 13.
11. Ms. Savita Sharma
D/O Sh. Om Prakash Sharma
R/O RZ-B/41, Kamla Park, Dharampura,
Najafgarh, Delhi.
12. Ms. Sonia
D/O Sh. Sat Dev
R/O JG-3/68A, Vikaspuri, New Delhi-18.

13. Ms. Anita Gupta
D/O late Sh. B.R.Gupta
R/O H.N. 168, Nawada Bazar, Najafgarh,
Delhi-43.
14. Naval Kishore Chaudhary
S/O Sh. Chander Shekhar
R/O RZG-35,
Dharampura, Najafgarh.
New Delhi.
15. Sh. Awadh Kishore
S/O Sh. Chander Shekhar
R/O RZG-35,
Dharampura, Najafgarh.
New Delhi.
16. Miss. Ritu Pahuja,
D/O Sh. S.K.Pahuja
R/O BB-53 (B),
Shalimar Bagh, Delhi.
17. Ms. Kavita Chugh
D/O late Sh. Krishan Chugh
R/O 1046, Sabji Mandi, Darya Ganj,
New Delhi.
18. Ms. Mamta Kakkar
D/O Sh. C.D.Kakkar
R/O 14-A, Ayodhya Enclave,
Sector 13, Rohini, Delhi.
19. Mrs. Sushma
D/O Sh. A.S.Rathi
R/O 74/B, Pana Udyan, Narela, Delhi-40.

----Applicants.

(By Advocate:- Sh. S.K.Sinha)

VERSUS

Govt. of N.C.T. of Delhi
Through:
The Director of Education, Delhi,
5 Shambhavi Marg, Delhi, 54

----Respondent.

(By Advocate:- Sh. Vijay Pandita)

ORDER

Hon'ble Shri S.P. Biswas, Member(A)

In all these 38 original applications, the applicants have raised common questions of law, have brought out identical background facts and issues and have sought for similar reliefs and hence they are being disposed of by a common order. For the purpose of maintaining consistency in respect of elaborating the issues involved in these OAs, details available in three OAs, namely, 673/99, 678/99 & 749/99 have been taken as representative ones.

2. Applicants in all the aforesaid OAs are aggrieved because of a provision in the appointment orders issued on various dates in June 1998. These orders contain that appointments would stand automatically terminated on 31.3.99. In specific terms, applicants are challenging the following provisions in the impugned appointment letters:-

"Para-1 The appointment will be effective from the date of engagement of the teacher upto 31st Dec. 98. It may be further extendable upto 30.04.1999 on the same or fresh terms and conditions. The appointment will stand terminated on 31.12.98 or when the post is filled up on regular basis, whichever is earlier. It can be extended before 31.12.98 upto 30.04.99 and in no case beyond 30.04.99 and will stand automatically terminated on that date.

Para-2 This appointment can be terminated by giving one months notice or one months remuneration in lieu of the notice. For such termination on contract no reasons would need to be communicated."

3. They also challenge respondents subsequent orders dated 29.12.98 (Annexure A-3) which stipulates that "the teachers of contractual appointee will continue to draw their existing monthly remuneration upto 31.3.1999. Their services will automatically stand terminated after 31.3.99." The applicants are equally aggrieved by the respondents denial to give them the same pay scale, allowances and other service benefits like leave, provident fund and medical attendance benefits etc. as otherwise admissible to regularly appointed teachers. Consequently, all the applicants have sought relief in terms of issuance of directions to respondents for (i) not disengaging them from their respective posts so long such vacancies exist, (ii) for preventing the respondents from replacing the applicants by teachers appointed on contract/ad hoc basis, (iii) directing the respondents to grant them the same pay scale, allowances as also benefits of maternity leave etc. admissible to those holding regular posts, and (iv) considering the applicants cases for regularisation, on relaxed standard, by giving them the benefit of length of service they have already put in.

4. A brief mention of the background facts will be necessary to appreciate the issues involved in these applications. The Government of NCT have a large number of vacancies of teachers particularly in schools located in resettlement colonies, slum areas and remote villages where regularly appointed school teachers are not willing to serve. There are more than 3000 vacancies of teachers in the three grades, namely, Asstt. Teachers, TGT and PGT

for various subjects in the schools under the control of the respondents. Some of the schools are being run on the strength of almost 40% of the teachers being appointed on contract basis as against the regular strength therein. It is in the background of such a large number of continuing vacancies that the respondents decided to appoint teachers on short terms contract basis to take care of emergent situation. The advertisement in Hindustan Times/New Delhi on 7.4.98 specifically mentions of "appointments of teachers on contract basis" and also stipulates location of schools, the nature of salary (consolidated) and other details of requirements for the purpose of appointing teachers on contract basis. All the applicants applied in follow up of the aforesaid advertisement and were appointed pursuant to selection proceedings conducted by the respondents on the basis of several norms worked out by them in the month of May 1998. The norms followed by the respondents were on the lines of provisions under the relevant recruitment rules.

5. Fairly a large number of applicants apprehending termination of their services as per clauses contained in the appointment letters approached this Tribunal on 23.3.99 and obtained stay orders restraining the respondents from terminating their services. Many of them also agitated their grievances before this Tribunal on the last day i.e. 31.3.99 and obtained interim orders in terms of maintaining status quo as on that date. Applicants have assailed the threatened orders of termination as in the appointment letters on several grounds as mentioned hereunder:

6. The main plank of applicants attack is on the basis of the orders of this Tribunal in the case of Sangeeta Narang & Ors. Vs. Delhi Administration (ATR 1988(1) CAT 556). The decision of this Tribunal in the aforesaid case was upheld by the Hon'ble High Court of Delhi vide its order dated 11.9.98. The Government of NCT filed an SLP against the order of the High Court in the case of Government of NCT of Delhi & Anr. Vs. V.S. Chauhan & Ors. and that was dismissed by the Apex Court vide its order dated 1.2.99. That was the case where the same respondents had appointed several doctors on monthly wage contract basis for short period of three months, six months etc. This Tribunal held that such appointees are entitled to (i) the same pay scale, leave and other conditions of service as regular appointees and (ii) continuance in service till regular appointments are made to fill up those posts.

7. Citing the decisions of the Apex Court in the case of Roshan Lal Tandon Vs. U.O.I. (1968(1) SCR 185) and U.O.I. Vs. Arun Kumar Roy (1986(1) SCR 136), Shri KNR Pillai, learned counsel for the applicants in OA-673/99 argued that a government servant whose appointment though originates in a contract, acquires a status. The terms and conditions of an employee under the Government who enters service on contract basis will, once he is appointed, be governed by the rules governing his service conditions. The position of law as laid down in the aforesaid judicial pronouncements stipulates that the

terms in the offer of appointments cannot prevail over the rules notified under Article 309. In other words, the applicants herein will be governed by the CCS (Temporary) Rules so far as their services are concerned and the provisions under Fundamental Rules so far as pay and leave matters are concerned.

8. Drawing strength from the judgement of the Hon'ble Supreme Court in the case of Central Inland Water Transport Corporation Vs. Brojo Nath Ganguly (1986(3) SCC 156), the learned counsel argued that such harsh terms in the appointment letters denying pay of the posts, leave and other service benefits and providing for automatic termination by a fixed date when large number of regular vacancies exist cannot be enforced by Courts since the agreements were not between parties with equal bargaining power. An employment seeker who is in miserable condition of acute unemployment prevalent in the country is forced to sign on the dotted line to get a job and cannot be held down by the terms accepted.

9. Again, the case of Dr. A.K. Jain & Ors. Vs. U.O.I. (JT 1987(4) SC 445) was cited to advance the contention that in such circumstances regular candidates selected by the UPSC were first be posted in vacant slots and only when vacant posts are not available the regular appointee shall be adjusted against the posts held by ad hoc appointees. Replacement of the latter should be on the principle of 'last come first go'. In this case, their Lordships also held that ad hoc appointees shall be

paid the same salary and allowances as regular appointees and that no ad hoc appointee shall be replaced by newly appointed ad hoc employee. To buttress his contention, the learned counsel for the applicants also drew our attention to the decision of the Apex Court in the cases of State of Haryana Vs. Piara Singh (JT 1992(5) SC 179) and Karnataka State Stop-gap Lecturer's Association Vs. State of Karnataka (JT 1992(1) SC 373).

10. The learned counsel then took us through the details of the judgement in the case of Rattan Lal Vs. State of Haryana (1995(4) SCC 43) decided by the Hon'ble Supreme Court. Therein teachers were being appointed on ad hoc basis at the commencement of the academic year and were being terminated immediately before the vacation. Applicants would submit that the facts and circumstances of Rattan Lal's case, on all fours, are identical with the facts and circumstances of applicants case herein, and sought to bring out on sharp focus the following portion of the judgement in the aforesaid case. It was said therein that:-

"If the teachers had been appointed regularly, they would have been entitled to the benefits of summer vacation alongwith the salary and allowances payable in respect of that period and to all other privileges such as casual leave, medical leave, maternity leave etc. available to all the Government servants. These benefits are denied to these ad hoc teachers unreasonably on account of this pernicious system of appointment adopted by the State Government. These ad hoc teachers are unnecessarily subject to an arbitrary 'hiring and firing' policy. These teachers who constitute the bulk of the educated unemployed are compelled to

accept these jobs on an ad hoc basis with miserable conditions of service. The Government appears to be exploiting this situation."

11. Shri S.K. Sinha, learned counsel for applicants in OA-678/99 and Ms. Raman Oberoi with Sh. K.R. Sachdeva, learned counsel in OA-749/99 argued to say that the case of the applicants is at par with the doctors in Sangeeta Narang's case and that the respondents have acted in violation of the provisions of Article 21 of the Constitution. While Shri Sinha contended that clause-1 of the appointment letters demolishes itself, Ms. Oberoi argued that the respondents are at fault for applying two different criteria in effecting termination. That in the schools under West Delhi zone, the terminations have been effected from 30.4.99 whereas those in the South Delhi zone the terminations have been made operative from 30.3.99. She also mentioned that similar unhappy turn of event surfaced in 1994-95. Both the counsel, however, adopted the submissions of Shri Pillai in respect of applicants stand in paras 6 to 10 in this order.

12. Shri Vijay Pandita, learned counsel for the respondents submitted that these OAs are liable to be dismissed on the ground that the applicants being contract employees are governed by the conditions given in the offer of appointment letters in which it is specifically mentioned that the appointments will be effective from the date of engagement upto 31.12.98. Once the applicants have accepted the terms of conditions, they are estopped to make claims otherwise. It has been submitted that the applicants had given undertaking that they will have no objection to the services being terminated at any moment.

d

In support of this contention, the learned counsel for the respondents relied upon the decision of the Apex Court in the case of State of Gujarat and another Vs. P.J. Kampabhat (1992(3) SCC 226).

13. It was contended that the staff working on contract basis is only about 3% of the total strength of working teachers which could be easily managed by the concerned Principals/Dy. Directors. In these circumstances, the department does not require the services of the teachers on contract basis and as such period of the contract could not be extended beyond 31.3.99. Keeping in view of the fact that the summer vacations are coming, it will be an extra burden on the national exchequer if the teachers were to be paid for no work.

14. The respondents have further argued that the appointments of the applicants on contract basis were not according to the rules. Such appointments cannot be covered under the benefit of "equal pay for equal work" and, therefore, they are not entitled to the benefits of regular pay scale in terms of the orders of the Apex Court in the case of State of Haryana Vs. Surinder Kumar (1997(3) SCC 633) and Ashwani Kumar Vs. State of Bihar (1997(2) SCC 1). In the latter case, the Apex Court held that appointments following procedures contrary to relevant recruitment rules is illegal. It was further submitted that in the case of termination of employees, appointed originally on the basis of contract, no writ or

Q.P.

72

mandamus can be issued by the Court/Tribunal. Drawing strength from the judgement of the Apex Court in the case of Shankarsan Dash Vs. U.O.I. (1991(3) SCC 47), it was argued that even if the number of vacancies are notified for appointment and adequate number of candidates are found fit, the successful candidate does not acquire an indefeasible right to be appointed. Ordinarily the notification merely amounts to an invitation to the qualified candidates to apply for recruitment and on their selection they do not acquire any right to be posted against a regular vacancy. Unless the relevant recruitment rules so indicate, the State is under no legal obligation to fill up all or any of the vacancies. The contract employees do not have any right for regularisation. Appointments being purely of ad hoc nature and on contractual basis and that too being for a limited period, the right to remain in the post would come to an end by the expiry of the period itself. In support of this contention, the learned counsel for the respondents relied upon the decision of the Apex Court in the case of State of Himachal Pradesh Vs. Suresh Kumar Verma (JT 1996(2) SC 455).

15. Learned counsel for the respondents also cited the judicial pronouncements of the Apex Court in the following cases : (i) J.K. Public Service Commission etc. Vs. Dr. N. Mohan and Ors. (1994(1) SLJ 218); (ii) The Govt. of A.P. and Anr. Vs. A.V. Venugopala Rao (Vol.103 1995(1) SLR 44 and (iii) C.K. Antony Vs. B. Muraleedharan and Ors. (1998(6) SCC 630). The first one

(27)

was quoted to say that regularisation of back door entrants is impermissible, while the second and third ones were intended to highlight that Tribunal/Court are not to interfere in the interim arrangements and that a person appointed to a post on stop-gap arrangement cannot be considered as having been appointed to a regular post.

16. As per respondents with the change of the Government, the policy can differ and the Court can not compel the Government to change its policy which involves financial burden on it. Such steps taken by the respondents are in line with the judgements of the Apex Court in the case of U.O.I. Vs. Tej Ram Parashramgi Bombhate (1991(3) SCC 11).

17. In the background of the circumstances aforementioned, the only issue that falls for determination is whether respondents actions in terminating the services of applicants could be legally sustained when there are regular vacancies available?

18. We have heard the learned counsel for all the parties and perused the records. A close scrutiny of official files made available to us reveals that a large number of regular vacancies of PGT/TGT and Asstt. Teachers exist in several schools. Categorywise vacancies as has been brought out in the concerned file as on 1.7.98

91

in almost all the districts is reproduced below:-

P.G.T.

<u>General</u>	<u>S.C.</u>	<u>S.T.</u>	<u>O.B.C.</u>	<u>Total</u>
----------------	-------------	-------------	---------------	--------------

253	79	32	73	437
-----	----	----	----	-----

T.G.T.

539	254	348	382	1523
-----	-----	-----	-----	------

Asstt. Teacher

154	66	36	164	60(PH/EXM)480 "
-----	----	----	-----	-----------------

19. We find that the respondents in para-2 of their counter dated 6.4.99 have admitted "that the Government felt it necessary to appoint teachers due to acute shortage of teachers in schools and poor results in the Board Examination due to not filling of the posts. Vacancies in various schools have to be filled by the selection by the Delhi Subordinate Services Selection Board (D.S.S.S.B. for short). Till then the alternative arrangement was made for benefit of the children and their education." It is apparent from their submissions in the same counter that the respondents wanted to avoid making payments to the teachers for the summer vacation period.

20. We find that the issues entirely of identical nature were examined by High Court of Punjab & Haryana in the case of Polu Ram & Ors. Vs. State of Haryana (CWP No. 18835) decided on 17.4.98. That was the

gp

case where the petitioners were working as Lectures, Masters/Mistresses, Classical & Vernacular Teachers and JBT Teachers etc. The CWP's were filed for quashing the terms and conditions of the appointment letters and also seeking direction to the respondents to pay them salary in the regular pay scale and also to allow them to continue in service till regular appointments are made in accordance with law. The High Court held that the condition of limiting the appointment of the petitioners to 89 days is ante thesis of doctrine of equality in the matter of employment, as embodied in Articles 14 & 16 of the Constitution. While deciding this case, the High Court of Punjab & Haryana referred to 10 such CWP's which they had decided earlier on the similar issues between 1988-96. It was further held that "we find considerable merit in the argument of the learned counsel for the petitioners that the decision of the respondents to pay fix emoluments to their clients is violative of Articles 14 and 16 read with Article 39(d) of the Constitution." We find the same situation prevails in these OAs.

21. We have had the opportunity of going through all the case laws cited by the learned counsel for the respondents. We consider that it is not necessary to burden this order with the details therein. Suffice it to say that facts and circumstances as well as issues raised and examined therein are distinguishable from those before us.

93

22. From pleadings and records made available to us, the following facts emerge as undisputed by both sides:-

- (a) That as on date no candidate duly recommended by DSSSB, after holding final selection, is in the waiting for regular appointment.
- (b) In some of the schools "for example at Nithi Hari & Block P. Mangolpuri" almost 40% of the presently working teachers are those having been appointed on contract basis.
- (c) Even in the month of March 1999 there are sufficient number of regular vacancies in respect of male and female teachers in both TGT and PGT categories. The fact that such vacancies are available gets well confirmed when it is seen that the respondents themselves have notified to DSSSB on 1.3.99 as many as 393 vacancies of teachers in different categories asking applications latest by 25.3.99 (Hindustan Times dated 1.3.99).
- (d) The position as regards availability of regular vacancies gets again reconfirmed in the statement of Minister of

Education/ Govt. of NCT on 8.4.99 in the State Assembly indicating vacancies as under:-

Lecturer	650
T.G.T.	2491
Other Category Teacher	989

N.B. This was the position before termination orders were issued.

(e) Many of the teachers have worked for more than 240 days admittedly entitling them to claim temporary status.

(f) Occurrence of such vacancies in Education Department under the Government of NCT/Delhi is a continuing event every month in any year.

23. In the background of the admitted facts as aforementioned, the law laid down by the Apex Court in the case of Rattan Lal (supra), the ratios arrived at in Sangeeta Narang's case (supra) by Delhi High Court (as subsequently upheld by Supreme Court) and the decisions of Punjab and Haryana High Court in Polu Ram's case (supra) will be squarely applicable. In the Rattan Lal's case, the Apex Court directed the respondents to take steps to make appointments according to recruitment rules and till

then the ad hoc appointees were to continue with the same pay and allowances as regular teachers. Their Lordships also held that while selecting the regular appointees, the ad hoc appointees were to be given relaxation in terms of age and qualification.

24. Perusal of records also reveal that the Education Department in the middle of March 1999 thought it proper to order DSSSB to go for special recruitment and a list was also ordered to be prepared of "all those schools which are in interior areas and do not have adequate number of teachers. A separate advertisement could be given in papers only for these schools and teachers could be appointed on contract basis, till teachers are appointed on regular basis." This was the view taken on 17.3.98 by no less than the Principal Secretary (Education). Respondents were thus aware of the legal position. Files/documents handed over to us do not contain any details, much less convincing reasons, as to why with the change of Government and policy, the services of the applicants were to be terminated deviating from their (respondents) own stand.

25. Study of the records placed before us leave us in no doubts that the jobs held by the applicants are of perennial nature. And in answer to a pinpointed question of ours, the learned counsel for respondents would not say, without being properly instructed by answering respondents, if those schools have been

of

permanently closed or posts abolished - temporarily or permanently. In the background of the aforesaid circumstances, we allow these OAs with the following directions:-

- (A) Applicants shall be allowed to continue in the present posts till regular candidates duly selected by DSSSB/or appropriate authority are available to replace the applicants.
- (B) Those selected regularly shall first be posted in the existing vacant positions and only if enough vacant posts are not available, they should be posted against the posts held by ad hoc appointees. Replacement of the latter should be on the principle of 'last come first go'. Those so displaced should be accommodated in vacancies that may be existing in other districts.
- (C) The ad hoc appointees shall be paid minimum pay in the pay scale of regular teachers plus DA in terms of law laid down by Hon'ble Supreme Court in the case of Daily Rated Casual Labourer Vs. UOI & Ors. (1988(1) SCC 122).
- (D) No ad hoc appointee shall be replaced by any newly appointed ad hoc employee.

80

(E) Those of the applicants who have applied or may apply for regular selection, necessary relaxation in age shall be given to the extent of the period of service put in by them.

(F) There shall be no order as to costs.

(S.P. Biswas)
Member(A)

/vv/

(T.N. Bhat)
Member(J)

Attested
K.S.S
O/C III
10/5/99